#### [Shri Suresh Kalmadi]

organized by the Sports Federations are going to be well funded. Formerly the Government was giving Rs. 1 Now they are giving Rs. 5 lakh. lakhs. These are all very good steps. But, Madam; what very much surprises me is the selection of teams. This definitely is the responsibility of the National Federations. Yes, the Government is giving money for various coaching camps and also the Federation. They can definitely put one representative of the Government in the selec tion committee of the National Fede-But, unfortunately, what the raions. guidelines are doing, as far as the selection of the team is concerned, is that in the entire selection committee they propose to have only one member of the Federation. Only the President of the Federation will be on the selec-Who are the other tion committee. One will be the representamembers? tive of the Government in the form of Sports Authority. One will be the representative of the Government coming from Arjuna Award winners. One will be chosen by the Government from the Olympic Association. Another member nominated by the Sports Ministry. So in a committee of 5 or 6, only one member is the national coach-again, who has been z there from the National Federation. How can this position be accepted by the A National Federations. I think there is need for dialogue between the Federation and the Government. The Government of India has been kind enough, the Prime Minister is kind enough, to increase the budget for sports manifold And I think the Government and the National Federations have a duty to see how this money is spent. I think it is a very exciting time. But out of 5 of 6 members, only one will be from the National Federations. This cannot work. There must be a dialogue. There is need for the Government to invite suggestions. They asked for the suggestions of the National Federations, but after that the Sports Ministry has unllaterally issued guidelines without consulting the National Federation. I think this is not in the interest of sports. I think there is need to review this particular part of selection of teams and for coaching camps in consultation with the Federations.

Thank you.

THE BUDGET (GENERAL) 1988-89 GENERAL DISCUSSION— contd.

THE DEPUTY CHAIRMAN: Mr. Aladi Aruna.

SHRI ALADI ARUNA alias V. ARU-NACHALAM (Tamil Nadu): Madam Deputy Chairman, at the outset, I would like to thank our Finance Minister. Shri Tiwari for submitting a Budget which is more 'rural oriented' 'growth oriented' and 'people oriented' than the budget submited by our Prime Minister last year.

Whether or not, the concessions, the tax reduction, excise duty reduction, hundred per cent reduction from levying tax, excise relief, increased allocations and subsidies as intended reach the beneficiaries, our Finance Minister no doubt has been successful to create the impression that he has provided a populist Budget.

(a) Increased concessions to the farmers in Agricultural Sector;

(b) New incentives to small scale industries under cooperative sector;

(c) Programmes like Jaldhara and Kutirjyothi;

(d) Hundred per cent exemption of export profit from income tax under Sec. 80 HHC of Income Tax Act;

(e) The extension of five years tax holidays under new section 10 B to 100 per cent export units;

(f) Re-plantation and rejuvination subsidies to Rubber, Coffee and Cardamon plantation; and

(g) excise relief to textile and electronics are welcomed by the people,

These concessions, measures and programmes do not amount  $t_0$  say that the Ministry of Finance have been ab-

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reast with the situation and aware of the needs of the nation. As rightly commented by one economist---

"Mr. Tiwari's maiden budget is a good exercise in public relations but no, so good in public finance".

The Budget document has been prepared in such a way as to appear that it contains more concessions than tax burdens. Not because the Minister had dropped the proposal of imposing taxes due to drought but because he had indulged in pre-budget exercise.

Unfortunately for the last few years to mobilise the sources, the Ministry of Finance is following this unhealthy practice. Owing to this pre-budget exercise the income to Government has been--

In the year

1985-86	Rs,	1125	crores
1986-87	Rs.	1800	crores
1987-88	Rs.	1714	crore <sub>s</sub>

for the 1988-89

Surcharge on income tax and hike in administered prices yield as Rs. 2100 crores.

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through Railway Rs. 622 crores and through P&T department and communications department Rs. 547 crores

Rs. 3271 crores

Net imposition in the budget Rs. 615 crores

Se in total -

Rs. 3886 crores

Is there any justification to say that this budget is free from tax burden?

I am not against the mobilisation of revenues to the Government which is quite essential to implement our plan targets successfully and to introduce new programmes for the welfare of the country

The methods adopted by the Government are quite unwarranted and irking.

It shows that it has no confidence in the Parliament. Contrary to our expectations. our Finance Minister has submitted an astronomically deficit budget. As far as the States are concerned, they have no right to print currency notes. A State which submits a deficit budget ultimately is compelled to overcome the deficit by right means. But in the case of the Centre since it has a right to print the notes the deficit budget only fuels the fire  $o_f$  inflation and hike in prices. Unmindful of price increase and inflation every year the Centre follows the practice of submitting deficit budget. The deficit was in the year 1985-86 Rs. 6565 crores, in 1986-87 Rs. 8285 crores, in 1987-88 Rs. 6010 crores and in 1988-89, Rs. 7484 crores. How are we to overcome this difficulty?

Madam, we speak much about financial discipline. We ask the State Governments to follow the discipline in financial matters. But as far as the Centre is concerned, it does not follow any principle in the discipline of financial matters. Therefore no amount of window-dressing and southsaying can stifle the fear that the deficit of Rs. 7400 crores in 1984 could stop funning the inflationary fire. Our Finance Minister claims credit for the growth rate in industry of 10,2 per cent, large foodgrain stock of 23 million tonnes and the GNP growth rate of 1 to 2 per cent. If we examine the physical situation and the growth rate of non-plan expenditure, assets and liabilities of the Government, solvency of the Government, has become questionable. Our total expenditure of the Government goes up by 11 per cent. At the same time, the non-plan expenditure will increase by 19 per cent. In absolute terms, the non-plan expenditure has been estimated at Rs. 47.896 crores. It constitutes 68 per cent of the total expenditure of the Government. The fund left for plan and other welfare measures is very meagre. In the year 1965-66, the Government had exceeded its liability yielding the surplus of Rs 937 crores, over the liability. But what is the present position? The liability of the Government exceed, its assets. The assets of the Government are estimated at Rs. 1,84,000 crores, but the liability, the pay off; is Rs. 2.24,180 crores in the year 1985-87. It is reported in the press that the excess of assets stood at Rs. 22,470 crores in the year 1986-87. It has increased to Rs. 29780 crores in the year 1987-88. As far as the current financial year is concerned, it has reached Rs. 40,000 crores. So, if the Government, for

### [Shri Aladi Aruna alias V. Arunachalam]

example, has no power to print the currency notes, then it will be very difficult to meet the grave situation. Fortunately the solvency of our Government is assured, not because of its assets, but because of the power to print the currency For the next two years it is notes reported that the Government would have to print new notes for Rs. 17,500 crores. In other words, Government is in the position to print currency notes for Rs. 25 crores every day. If this 100 P.M. position is allowed to continue, how would we arrest inflation and increase in prices?

Madam, the Finance Minister has stated that our Government is following a prudent policy in debt management. In fact, we are adopting only imprudent policy. This is the first time I think that the Government has remarkably acknowledged the hard work and the unflinching determination of our farmers. Of course, the Minister has proposed some good beneficial measures to help the farmers. Rate of interest on the crop loan has been reduced by 1 to 2 per cent. The scheme of Jaldhara has, no doubt, reduced the burden on the small land-owners. Public sector banks have been asked to increase loan to the farmers to the extent of 17 per cent of their advances, and as usual, subsidy has been increased on foodgrains and fertilizers by Rs. 1200 crores Fertilizer has to be provided to the farmer at a discount of 7.5 per cent over the notified price. Import duties have been reduced on certain selective items like pesticides and weedicides. No doubt, these measures are much beneficial to the farmers and I compliment the Minister for these proposals and measures. There is no difference of opinion on this But I would like to remind him about the plight of the farmers who are affected by drought for the last four years. They are not able to pay back the principal amount as well as interest So, the immediate need at the present moment is to waive off interest if you cannot waive off repayment of the principal drought least. in the At amount. affected areas, if not throughout the you must waive off incountry, terest on these loans. I may also remind

the Government that when Dr. M. G. R. was alive, he had twice waived off the principal amount and interest on the loan. of the farmers to the extent of Rs. 300crores in Tamil Nadu. Therefore, I appeal to the hon. Finance Minister to helpthe State Governments in waiving off at least the interest amount, in drought affected areas.

It is claimed by the hon. Minister in the Budget that outlay on agriculture has been raised by 40 per cent It is only a manipulation, not a fact. The Ministerhas conveniently taken the Budget Estimates of last year, that is, Rs. 911 crore and compared it with the present estimate of Rs. 1285 crore, thus claiming a 40 per cent increase. In fact last year, the allocation was Rs. 1078 crore, and when we compare that figure with the present estimate, it is a little over 20 per cent.

It is painful to see that transfer of resources to the States is declining every year from Centre to States.

SHRI KALPANATH RAI (Uttar Pradesh); States have been given more money.

SHRI ALADI ARUNA alias V. ARU-NACHALAM : But percentage-wise, it is declining. After the award of the Seventh Finance Commission, transfer of proceeds from Centre to States rose from 38 per cent in the year 1978-79 to 41 per cent in the year 1979-80. Thereafter, gradually it fell back to 39 per cent in 1986-87. Transfer of resources from Centre to the States in the Revised Estimate for the year 1987-88 was Rs. 24.870 crores and for the coming financial year it is Rs. 26,346 crores. The increase is very negligible. If you go through the details of the resources, the Central assistance has declined from Rs. 8841, crores to Rs. 8592 crores, As far as grant is concerned. it has declined from Rs. 5224 crores to Rs. 4015 crores. The total assistance from the Centre to the States has declined from Rs. 9881 crores to Rs. 9714 crores.

Apart from this, there is decreased rate of resource transfer. The Centre is adopting some deceptive and retrograde steps so as to swallow the revenue to which the State is entitled. As stated by the Chief Minister of Maharashtra, Shri S. B. Chavan, in the National Development

not allowed to speak for ten minutes in the National Development Council meeting. They were asked to stop within ten minutes. The National Development Council meeting was held recently after two years. It was held for the main purpose of reviewing the mid-term achievements of the Seventh Five Year Plan But the Chief Ministers were not in a position to represent their views in a proper manner.

THE MINISTER OF STATE IN THE DEPARTMENT OF REVENUE IN THE MINISTRY OF FINANCE (SHRI AJIT PANJA): No, Madam, that statement is wholly wrong. The speech is given and thereafter points are mentioned.

SHRI M. S. GURUPADASWAMY (Karnataka): There was no discussion. It was ritualistic.

SHRI ALADI ARUNA alias V. ARU-NACHALAM: If the Chief Ministers were to be asked to submit written speeches, you could as well have sent a circular asking them to send it by post. There is no need for any meeting.

SHR1 AJIT PANJA: Madam, it is not like that. Written speeches are prepared by the Chief Ministers themselves. There was no circular to say "you submit your speech".

SHRI ALADI ARUNA alias V. ARU-NACHALAM): What is the difference between receiving by post and receiving from the person concerned?

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SHRI AJIT PANJA: May I answer that? If you do not want to hear, what can I do? A written speech is given, but the Chief Ministers themselves point out some of the points which they want to emphasise. That is always done. Whenever I was present, that was always done by consensus and nobody objected to that

SHRI ALADI ARUNA clias V. ARU-NACHALAM: Chief Ministers are heads of States. They are representing several crores of people. They had come. to the National Development Council after two years.

Council, I quote : "The Centre has not been adequately exploiting the levy of the additional duty on the excise in lieu of sales tax on sugar, textile, tobacco, which the State voluntarily surrendered in favour of the Centre way back in 1956." Since the corporation tax  $doc_3$  not come under divisible pool while income tax comes under divisible pool, Centre is always increasing the corporation tax rather than the income tax As far as current financial year is concerned, the yield from corporation tax will be Rs. 50 crores, whereas the yield from the income tax is merely Rs. 10 crores additional revenue, So, it is a clear proof as to how the Centre is acting against the interest of the States. A few years back, estate duty was abolished by giving some grounds. Now the same estate duly has been introduced in a modified form of tax on transfer of wealth. It is another deceptive method <sup>-</sup> against the State.

SHRI KALPNATH RAI: You should welcome it

SHRI ALADI ARUNA alia: V. ARU-NACHALAM; But we are not getting any share. You have changed the phraseology so that the State has no right to the share to which it was entitled earlier. The House is aware of the fact that excise duty comes under divisible pool. To deprive the legitimate claim of the States, instead of increasing the excise duty on certain items deliberately, wantonly, they increased the prices of certain commodities like sugar, cement, diesel, petroleum, coal, etc. Owing to this increase in the administered prices, the Centre gets Rs. 2100 Crores in which States have no share. If the excise duty had been imposed, the States would have received their legitimate share. In the National Development Council the Chief Minister of Karnataka has condemned the attitude of the Centre. He has said, because of these increases in administered prices Karnataka has lost at the rate of Rs, 110 crores every year. Madam, most of the Chief Ministers at the National Development Council have honestly, fairly, with facts and figures, criticised the attitude of the Centre regarding this price policy. It is unfortunate that even the Chief Ministers were

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[RAJYA SABHA]

SHR1 V. GOPALSAMY (Tamil Nadu): Mr Aruna, our Minister wants you to listen to his speech, but the Prime Minister is not prepared to lister to the speeches of the Chief Ministers. That magnanimity he is not showing to them.

SHRI ALADI ARUNA alias V. ARU-NACHALAM: You are correct. The NDC has no sanction of the Constitution; it is an extra-constitutional institution. It is under the sway of the Centre. What I want to say is that it has become ineffective almost and it has also become farcical. That is why I appeal to the Minister to dissolve the National Development Council and constitute the Inter-State Council envisaged under article 263 of the Constitution which permits the Centre to constitute such a Council. (Interruptions). There is a constitutional sanction for that. Why should you have an extraconstitutional institution ?

Before I conclude, I would like to specially thank our Minister, Mr. Tiwari, for introducing Jaldhara and Kuturjyoti schemes

SHRI KALPNATH RAI: Thank you very much

SHRI ALADI ARUNA  $alio_S$  V ARU-NACHALAM; Just wait and follow what I am going to say. These schemes are already being followed in Tamilnadu for the last five years. More than 10 lakh families have benefited by these schemes. I am thankful to the Centre for introducing the policy of Dr. M. G. R. at the national level.

Madam. I wanted to highlight certain problems of my State, for which I wanted to have a copy of the speech of our Governor made at the National Development Council meeting from the Joint Commissioner in Tamilnadu House at Chanakyapuri. I have received copies of speeches of other Chief Ministers from their respective Bhavans here. But despite my calling them twenty times, there is no response from the said Joint Commissioner; they are not cooperating with us. After the imposition of President's rule in Tamilnadu, the Tamilnadu House in Chanakyapur; has become an office of the Congress Party. It refuses to cooperate with us for such a legitimate demand

SHRI AJIT PANJA : What has it got to do with Bugdet?

SHRI ALADI ARUNA alias V. ARU-NACHALAM; They refuse to give a copy of the speech.

श्री कहप नाथ रायः आपतो ५हले कांग्रेक्ष को मदद िये हैं ग्रीर ग्रब काग्रेक्ष के खिलाफ बोल रहे हैं... (ब्यवधान) ।

SHRI ALADI ARUNA alias V. ARU-NACHALAM; I have every right to get a copy of the speech of the Governor. So, that is why... (Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AF-FAIRS (SHRI M. M. JACOB): We are debating the Tamil Nadu Budget subsequently, later on. Let him speak then.

SHRI ALADI ARUNA alias V. ARU-NACHALAM: You must realise the seriousness of the denial by the officer to give the document which is essential for an hon. Member to raise issues in this House.

Therefore, Madam, even though the Budget is more rural-oriented and peopleoriented, it does not meet all the needs of the people.

With these words, I conclude, Madam.

SHRI BHASKAR ANNAJI MASOD-KAR (Maharashtra); Madam Deputy Chairman, I rise to commend to the House acceptance of the fiscal proposals set out in the Budget for 1988-89.

The vacancy on my right puts me in a pensive mood. Here with me sat the doyen of economic liberalisation, late Mr. L. K. Jha. In his departure, this House has lost presumably a voice of dignity. sober wisdom and erudition in economic matters. You are aware, Mr. Jha was all for economic liberal thought, and he drew his inspiration from Sir Keynes, the British Advisor on Economic Affairs. The

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principle and philosophy which he cherished has marked influence over the Indian economy. It appears to me that at least for the last decade or more the Jiberal thought in economics is pervading the country's finances.

Madam Deputy Chairman, by overturning the law of demand and supply, the economy of a developing country can look with hope to budget having larger deficits or deficit financing. These matters are accepted in principle in economic theory. The makers of the Budget need have no anathema for deficit financing. recall what Mr. Jha said when the last Budget was put before the House. Particularly because of the problems of less employment available in a country like India and conditions of very low capacity utilisation of the means, deficit financing sometimes is a must. So, I would assure the House that only because deficit financing has been resorted to by the Finance Minister, there is no worry because that comes out of the circumstances and the position of the economy in which we are

The Budget under consideration, Madam, though not fully supportive of any extreme position available in the economy, has mapped out resources and out goings leaving a deficit of about Rs. 7,000 crores. With vigorous and dynamic measures and fiscal discipline, I am sure that this would not mean any difficulty in the coming year.

In fact, I have sincere appreciation of our Finance Minister who, having Jeparted from the routine form of budget, has come out with many new budgetary proposals. Of course, Madam on matters of philosiphy and principles, calling for vigorous financial discipline and providing for liberal measures there can always be honest debate, and that debate is being raised in this House. But, what must at once be conceded is that the fiscal proposals provide a perspective out of felt necessity and has a given context. It also outlines the contours of shining hopes J, and aspiration for the people who are mostly poor and are struggling to survive honourably under onerous economic situation. . 11

It would not be out of place to say something only for myself that the proposals set out do not in any manner depart from the golden middle path that lies between the socialistic economy and, what we call, the capitalistic free market economy. We have chosen the middle path. Call it a mixed economy or call it a free open market economy, 1 must hasten to remind the House that our Constitution aims at socialistic, equitable and just rendering of the society. And whenever the Budgets are framed. I am sure that the Government is aware of this constitutional dictate and constitutional mandate. We have pledged ourselves to that goal. I happily conceive that the Finance Minister would show or has shown that conviction without any reservation. Undoubtedly the thrust of the Budget is to reach the farmer, to reach the poorer and down-trodden and the backward classes of society. That may be to move faster on the path of socialism. Probably for the first time the farmer and the rural people have been made the focal point in a fiscal document. I have not come across а Budget where rural and farming society had been given the focal point. This surely is egalitarian in substance and in policy.

I would have, but for the time, referred to some of the proposals which have been referred to by the hon. Members, even those who criticised the Finance Minister, as good proposals. I only wish to say that these proposals are contained in part A, paragraphs 17 to 28 and in Part B, paragraphs 106 to 125 of the Finance Minister's speech. I commend and congratulate the Finance Minister for providing all these measures.

To my mind these are all very welcome steps initiated by a welfare Government dedicated to the larger good of the larger number of the people. Undoubtedly. some of the problems do stare us in the face and of which a note must be taken Growing indebtedness and concomitant growth of requirements to pay the interest which has been just styled as astronomical is a serious concern and a cause for the anxiety. I am not enamoured by phrase 'debt trap'. It is an economie dependence that is involved which causes

#### [Shri Bhaskar Annaji Masodkar]

concern. The more you borrow, the more you repay and the more you have to give your resources by way of interest. То meet the challenge, we have to have better methods of capital mobilisation and its I am sure that the probbest utilisation. lem as is presented is also present to the mind of the Ministry and of the Government at large. We will have to find out methods which will bring down our dependence on debts and which will conserve our financial capacity for development and growth.

Measures to improve our receipt of foreign exchange is one of the methods better capital mobilization. to have It is not merely the tax that gives you the financial resources. Unhappily it is being thought in this country and among the general masses that tax is the only method but when the State steps out in the market, becomes a shop-keeper, becomes а producer, becomes a factory runner, it can have various types of what you call capital mobilisation methods. I feel that this aspect of the capital mobilisation has not been properly appreciated nor is being put into effect by the present proposals. Many thoughts do come to my mind concerning these aspects of the matter and the state of the economy of our country.

Madam, you are aware, and this House is surely aware that the world economy today is principally divided and organised around two basic economics-one is what we call the socialist-oriented and the other what we call liberal or market economyoriented. Success of free and market economy which we tend to adopt, about which one can have reasonable reservation, mosty depends on the successful mobilisation of the capital and strict financial discipline along with the best utilisation of our resources. History shows that the industrial era that dawned in European countries and developed the economy of those countries which we call and classify as developed countries had to pass through such a phase. But one of the aspects which is available to us and which can be well utilised is the corporate sector. If you visualise in the modern world,

the modern company or corporation or what you call a corporate society is dominating many of the economic fields. 1 think time is very ripe and overdue in India to boost up the corporate structure and encourage the same by appropriate fiscal policies. It would not be out ٥ſ place or out of tune to suggest-and this I leave it to the Minister concernedthat flow of the equity into corporate corpus should receive selective treatment by providing tax concessions. Madam, this can be altogether a new innovation. But it can work. I feel for boosting the economy of a developing country to it's better advantage. If you allow free flow of the equity and provide some tax concessions, then, it is possible to build up needed capital over a long period. Initially such investment concession may be thought w of in basic areas only. You need not give these concessions to all and sundry economy. But you can select certain areas and offer equity flow concessions. That will also help people particularly in the field of basic amenities

The second thing that comes to my mind and I put before it before the Minister for consideration, is industrial venture like tourism is a very growing industry. All over the world, it has made a mark. As you are aware, India is a beautiful country. We are all the proud sons of a country which has graceful Kashmir on one side and Kerala on the other side. Kutch on this and gracious Arunachal on that side. People throng and come to see our country. Travel here is a pilgrimage. It is possible for the Government to utilise this field of tourism for over all economic growth of our people. Tourism is a cluster of industries, cluster of occupations and cluster of businesses that go around it. It is not merely, as some of the Members said, Five Star culture, It is something more. There is a potential of employment which has to be tapped by a developing country. As a means of earning foreign exchange, tourism has proved to be one of the best sources to oui economy. To give figures which I got collected, it appears that we got Rs. 1454.3 crores net foreign exchange earning on tourism last year You can imagine if our effort on tourism is better organised,

what will be the position of our foreign earnings. Madam Deputy Chairman, the Government has already constituted the National Committee for Tourism. I would take this opportunity to urge upon the Government that its recommendations should be given full and quick effect by providing incentives which will develop the tourism industry all over the country. This can include giving concession for all those ancillary industries...

THE DEPUTY CHAIRMAN: How much time you require because it is time for lunch break?

SHRI BHASKAR ANNAJI MASOD-KAR: Madam, I must say that I require about 5 to 7 minutes. But whatever you decide. I will follow.

THE DEPUTY CHAIRMAN: You complete it now and then we will break for lunch. Otherwise, your continuity will be broken,

SHRI BHASKAR ANNAJI MASOD-KAR: All right. The incentives to such export industries should be taken up by the Finance Minister as early as possible. This can include improved facilities of airports as well as other means of transport, doubling the capacity of the hotel accommodation, doubling the capacity as far as other connected export-oriented industries are concerned. I think that this step can help us in mobilising better earnings and return of foreign exchange.

Thirdly, Madam, I am very much in favour of rationalisation of the tax structure. You are aware that there is a very bitter debate going on concerning the tax proposals which have been put forward and passed by us in the form of amendment to tax laws and I feel that the hon. Minister would give careful consideration to the criticism and difficulties involved therein. Suggestions are coming from all over the country from all walks of life that there are drastic measures stipulated just like Section 44(a) & (c) or the provisions concerning the partnership and the liability of the partner. All that requires due assessment if you want to give a fillip to the economy and infuse confidence in tax-payer.

Fourthly. I would like to draw the attention of the Ministry to the growing. disparity whatever may be our claims between the poor and the rich in this country. I have the report which has just come yesterday, published in the "TIMES OF INDIA" giving figures to show how the poverty has risen in this country under "Poor population up in the heading U.P." and the figures quoted are staggering. This House must share the concern that there are millions of people who can be classified as very very poor. On the one hand, we are categorising the people as VIP, very very VIPs and, on the other hand ironically, the time has come when we have to accept the reality that right from destitution, we have persons who can be called very very poor. In U.P. alone, the figure has gone up as it appears, to 530.60 lakhs of persons who are very very poor. This is a jump from 413 lakhs of such people in 1972-73.

#### SHRI KALPNATH RAI: How much?

SHRI BHASKAR ANNAJI MASOD-KAR: 530.60 lakhs,  $i_{rl}$  U.P. alone which is the most populous State from where  $ou_r$  Finance Minister comes and proposes to give us a Budget...(Interruptions)

I would sincerely urge the Government to tackle the problem of poveriy as a priority problem and not leave it to the mere fiscal measures or the forest of figures which every budget gives saying that we have allocated this much of amount and all that. That is not the method in which you can reach the poor in this country. The Finance Minister has done well in quoting Mahatma Gandhi and our Prime Minister also that we are dedicated to remove poverty. But what is happening in our country from 1972-73 to 1988-89? The progression is just 07 tise. That means there is something wrong.

SHRI SUNIL BASU RAY (West Bengal): There is no dedication.

SHRI BHASKAR ANNAJI MASOD-KAR: Dedication is there, Poverty is a phenomenon which, you will accept, Madam, stems out of our fiscal policy and economic environment. I began by saying that we will have to have a proper capital · · · · -

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mobilisation and a very rigorous disci-

pline, economic discipline which alone can

ameliorate what you call the phenomenon

of poverty. Anyway Madam it is a stigma

that in a country like ours when we are celebrating the completion of 40 years of

independence not only poverty continues

but destitution also continues. Very very

poor people who are below the Rs. 3500.income mark, as classified by the Govern-

ment, still reside in the States and we

cannot help their lot. It is all right

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termed as a kajal or sindoor budget. To be very clear, it is a cosmetic budget. It provides us with a lot of cosmetics to hide the ugliness of the ecoaomy and the administration. In other words, the Budget is like a chamelion showing different colours. It is very difficult to find out the colour. We have to do some original research to know what the original colour is. I will come to it later. Moreover. when he was presenting the 47th Budget of independent India, in fact, what Mr. Tiwari presented on 29th February was the fourth chapter of the Budget For the last few years this Government has been practising an innovation. If they want to inflict severe punishment on the people, they do it earlier than the Budget. So, when the Finance Minister reads his Budget speech in the glare of TV and Press cameras, he presents a Budget with a lesser punishment to the people. The first dose of the Budget came in the form of rise in the administered prices of steel and petrol etc., the second dose came when the postal rates and the tele-communication rates were hiked and the Government got through these measures Rs. 1,200 crores Then came the Railway Budget which brought Rs 1,100 crores. Now, with this Budget, the gross total of the new levies comes to Rs, 1,265 crores. So by means of these four deses the people of India are going to pay Rs 3,565 crores. This is budgeting by instalments and this is the Creation or Innovation by our Government. As I have already said, this Budget is like chamelion and it is very difficult to find its true colour. On page 3 the honourable Minister says:

"In the coming year, the Plan out lays for the Centre and States in respect of agriculture and irrigation are being increased by 40 per cent."

We know that Budget is a sacred document. In fact, the Finauce Ministry starts preparing it months ahead. But, Sir, in some copies, the word "States" have been crossed out in ink. So, it only shares that in a hurry they have prepared the Budget and they have not given serious thought to it. Even if you take away the word "States", is it true, as the Finance

talk, debate and fight here for persons who are really destitute, persons who are poor. But what is their lot? I would request the Finance Minister, taking this opportunity, to make his consideration pivotal to poverty. There are many things which I have to say. But time has reached for thanking you, and having said all these. I have nothing but praise for the Finance Minister though 1 am critical of some of his fiscal measures The Budgetary proposals definitely mark a better trend and evidence dedication and also a sense of conviction. He has taken care both of defence-as the House is aware, by providing a better Budgetary proposal for defence-and of farming or cultivation; in other words, of the soldier and of the farmer. True to the tradition of the late Prime Minister Shri Lal Bahadur Shastri he has come out with a Budget which reverberates the call of

"Jai Jawan, Jai Kisan". Let me, Madam with your permission, in the end observe that this, is a Budget meant for "Jai Jawan, Joi Kisan". Thank you, Madam.

THE DEPUTY CHAIRMAN: Now the House stands adjourned for lunch and will meet again at 2.40 p.m.

The House then adjourend for lunch at forty minutes past one of the clock.

The House reassembled after lunch at forty-three minutes past two of the clock, THE VICE-CHAIRMAN (Shri Jagesh Desai), in the Chair.

SHRI MURASOLI MARAN: (Tamil Nadu): Mr. Vice-Chairman, in our opinion the Budget presented by the honourable Shri N. D. Tiwari can be Minister claims, that 'in the coming year, the Plan outlays for the Centre in respect of agriculture and irrigation are being increased by forty per cent,"? Thinking it is true, some of my colleagues here have been praising the Budget saying that it is pro-agriculturist, that it is meant to give a new impetus to agriculture and so on. No. Sir. I strongly differ with them on this. In fact, the total outlay for this year that is, for the coming year, is not 40 per cent increase over the last year. But it is less. Sir, shall I read out the figures from the Expenditure Budget? If we can include in the Central Plan outlay for agriculture and allied activities, that is, rural development, irrigation and flood control, all these three items joined together, then it comes to Rs. 3.056 crores. But what is the amount that is being spent in the current year? It is only R<sub>8</sub>, 3,047 crores. It means we are going to spend about Rs. 18 crores less than the previous year. This is very obvious. I would like to know from the honourable Minister how he has arrived at this figure. I think this is a deception, Firstly, they have cut out the word "and the States" and then they say, "agriculture and irrigation". Again, you take page 19. On page 19. Sir, he says:

"As mentioned earlier, it has been decided to increase the outlays on Departments of Agriculture and Cooperation and Water Resources by forty per cent."

Along with it they add something more and this is nothing but a deception.

They are deceiving the people agriculturists, by wrong figures. In fact, the amount is less. It is not 40 per cent more. I have done all the calculations. This is all to get probably a cheap popularity among agriculturists. If they are verv sincere in thein intentions they should have provided for it. But, at the same time, the Minister says that, if necessary; the Government will make re-allocations within the overall Plan outlay for 1988-89 and provide for more resources for agricultural targets. Sir, it is very clear. In fact, they had no intention at all to give top priority to agriculture. Perhaps to woo Mr. Tikhait, who is touring the

Hindi belt like a tornado, they have created all sorts of deceptions in the Budget, Sir, you are well accustomed to the procedures of this House. I would say that the Budget speech is misleading the House-not only the House but the people of India-to say that they have provided for 40 per cent more than in the previous year. Sir, not only that, In other areas also, they have reduced their outlays in agriculture. Take for example, agricultural financial institutions. In the current year they are spending Rs. 347.39 crores. But Mr. Tiwari has reduced it to Rs 110 crores for the next year.

Sin, take the rural employment. You are an expert in that area and your State has done some pioneering work. The hon. Finance Minister. Mr. Tiwari, has said in his Budget speech—I quote:

"The main instrument for increasing the earning opportunities for those below the poverty line is rural employment programme."

So what has he done with this programme? How much has he allotted to this development of rural employment? Sir, last year when Mr. Rajiv Gandhi was Finance Minister he had provided Rs. 1334 crores. Now Mr. Tiwari has reduced it  $t_0$  Rs. 1259 crores. Sir, in all areas of agriculture this Budget has reduced the outlays I would say that they are paying poor attention to agriculture.

Now, Sir, among other things the much talked about thing is the package of measures for agriculture. Sir, it will be very interesting to note that the hon. Finance Minister starts with an introduction regarding the package of measures for agriculture. Whose package is it? Is it the idea of Mr. Tiwari or Mr. Faleiro? No. He says that he got the guidelines for working out the package of measure for agriculture from the Prime Minister when he addressed the kisans "the other day." Sir, when did the Prime Minister address the kisans "the other day?" It was nine days earlier than the Budget-on the 19th or 20th-when the Prime Minister addressed the kisans. Now, Sir, he says that he got the inspiration from that speech: just like the Raman effect he got

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the Rajiv effect. So he incorporated it. Sir, just imagine this. You were a Minister in the State. How can even a small State or anybody, create a plan or a scheme within a week's time? It is impossible. That is why I would say that it is all deceptive. There is no content at all. In fact, for a moment, after receiving the Rajiv effect, as if under the mesmerism, Mr. Tiwari forgot that he was the Finance Minister of India.

He started thinking that he was the Finance Minister of Uttar Pradesh, So, just like the State Budget, he was giving scheme after scheme, one after another, for kisans for the peasants for the poor and for the Scheduled Castes and Scheduled Tribes who all fall under the responsibilities of the States, Look at Jaldhara and Kutir Jyoti It will provide energy to the pumps and electricity lights. You will be knowing that almost all the States are having such plans. In Karnataka they are effectively implementing the scheme. In Tamil Nadu, even during the DMK regime, all the villages were electrified. We have more energised pumps than any other State in India So. why are you duplicating the effort and stepping into the area and domain of the States? I cannot understand it. Recently Mr. Hegde said that he was having similar programmes in the form of the Ganga Kalyanam Balyogi. After so many years, the Centre is imitating the States. How are they going to finance? Our Finance Minister says that the cost will be met through a combination of grants and loans to the State Electricity Boards. You know very well that almost all the State Electricity Boards are running in loss. They could not even repay their interest. So, why should the Minister not say that he will give interest-free loans or he will give grants? He has not come out with those statements. He has not committed himself to something specific. It is not only stepping into the domain of the States, but I think it is not only duplication but duping the people also. It is being done vigorously in many States. I do not know about the Northern States. But in almost all the Southern States, it is being done very vigorously,

He has announced a beautiful scheme, i.e. National Scheduled Castes and Scheduled Tribes Finance and Development Development Corporation. Sir, it is very interesting to note the purpose of this scheme. The objective would be to innovate, experiment and promote rather than duplicate the work of the existing agencies. I cannot understand it. Have you been able to understand it. Sir?

THE VICE-CHAIRMAN (SHRI JA-GESH DESAI): I have been able to understand it. I do not know about you.

SHRI MURASOLI MARAN: Rs. 50 crores is the nucleus.

THE VICE-CHAIRMAN (SHRI JA-GESH DESAI): That is seed money.

SHRI MURASOLI MARAN: All right. All the nationalised banks are having several programmes for the same purpose. There are several agencies doing that there. Many States are having a separate corporation for the development of Scheduled Castes and Scheduled Tribes. They Why are you creating are doing well. more organisation for the sake of an or ganisation? Sir, that is my question. Then, These where are these people living? Harijan and Scheduled Castes people are living in the villages. We have ,75,000 viilages. Are you going to open Branches in all those villages? Is it possible? My question is: why do you not leave it to the State Governments? If you want, you can monitor these projects. This is duplication. This duplication will end in waste of mo-Generally, there is a feeling nev. that whatever has been announced in the budget will be implemented. Last year, when the the Finance Prime Minister was for Minister also, he announced a plan creating a National Housing Bank. What has happened to it? One year has passed. We have passed the legislation also. It has not become operational. Then the Prime Minister announced in his budget speech the formation of securities Board. We have not heard anything about it later. Then there was Indira Avas Yojna and according to that one million houses were to be constructed during the Seventh Plan for the Scheduled Castes and Scheduled Tribes.

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## 3.00 P.M.

We have not heard about it afterwards. So, whenever they announce something. I think it means that it is for the time being, for the press, for the public, for the poor ST and SC. The intention is not to implement it. Sir, 1 will give vou With much fanfare another example. the Government announced the crop insurance scheme. It was welcomed by one and all. It was considered as а boon to the farmers. Do you know what happened to it? Do you know how much they have allocated this year to the crop insurance-central plan assistance to States and Union territories? Sil, plan 0.00 crores and non-plan 0.00 crores. Total 0.00. So, not even a single rupee has been allotted to a plan which has been created by the Central Government. So I would say that you are creating all these things just for getting cheap publicity. I will now tell you another thing. After the budget was presented, in the customary Press meeting, the Finance Secretary stated that for the first time in the budget history of the country the projected defence expenditure had been brought down by Rs. 500 crores, due to conscious efforts made by the Defence Ministry. This is the claim of the spokesman of the Finance Ministry, the Finance Secretary, But what is the truth? (Time hell rings). Sir, we were wondering and, in fact, we thought of congratulating the Defence Minister as well as the Finance Minister also for having reduced for the first time in the history of India Rs. 500 crores in the defence bud. get. But if you probe into the budget papers, the 400 odd pages, we know the truth. We were wondering how the Gov. ernment of India, the Ministry of Defence is spending Rs. 3 to 5 crores per day crores in killing Tamils in Sri Lanka in the name of peace keeping, and how is it that they can reduce expenditure by Rs. 500 crores. The operation is going on, the spending is there. How could they economise? How could they do this magic? Sir, when we look into it, I think this is Sir, this has happened bethe answer. cause of the spending shortfall of about Rs. 870 crores in defence capital outlay Sir, in what areas did they reduce the outlay. In ordnance factories they have reduced

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investment to the extent of Rs. 426 croces. In army equipment they have reduced to the extent of Rs. 189 crores. In Naval dockyard and fleet by Rs. 46 crores. In aircraft and aero engines for the Navy and Air Force by Rs. 130 crores. They have not spent the money allotted. Perhaps they might have deferred it. We do not know. One thing is certain. They are cooking up these accounts. They may be paying this money later also. They have reduced spending in strenthening our army or our navy. But at the same time they have increased Rs. 360 crores in defence revenue expenditure. Sir, here is the fact. Just because they money in unnecessary have to spend military adventure or misadventure, in Sri Lanka they have increased their expenditure by Rs. 360 crores They are misleading the people of this country and the Members of Parliament. The accounts show that they have deferred or cut down important plan expenditure, investment expenditure. But they have increased the defence revenue expenditure by Rs. 360 crores. This is hidden clearly in the jungle accounts. Sir, this is of the situation. would Sir. I like Fonance to ask the Minister to tell the truth. He us should be candid with the people and the Members of Parliament. We should know how much of money is being spent every day in Sri Lanka on IPKF, how many sepoys and officers have been lost, what is our expenditure, because we are hearing different stories every day.

We are told that food for the top officers is flown from Madras from the 5-star hotels. This is what we are told; it may be wrong it may be true. But it is the duty of the Government to tell us that this is the programme, this is the loss. When the war was going on in Vietnam in America on the T.V. they would show that this was the casualty list, and this was the expenditure list; the Minister would be cross-examined. But here, every thing is hidden; people are not told anything.

I do not know the logic of bringing back the estate duty in the form of

#### [Shri Murasol; Maran]

inheritance tax. The hon. Minister says it is due to socialistic principle. 1 am surprised. What happened two years earlier? Had you forgotton socialism then? It is a foolish answer. For example, when we abolished the estate duty, the reason was that revenue was very small and secondly, it led a lot of litigation, and thirdly harassment 10 taxpayers was there. That is why, it was abolished. Now those reasons apply to inheritance tax also. What is the amount that you are going to get? It will be only Rs. 5 crore to Rs. 7 crore...

THE VICE-CHAIRMAN (SHRI PAGESH DESAI): Only the wealthtax payers will be affected.

SHRI MURASOLI MARAN: Even the estate duty was fetching about Rs. 10 crore. So now it should be less than Rs. 10 crore; I think you will accept it. It may be even Rs. 5 to Rs. 7 crore. What is this amount? It is hardly equivalent to the expenditure on security of the Prime Minister. Why should we bring it back? Another thing is, there is ulterior motive behind it. If you label it as estate duty, under article 269, all the 25 States will have the share, a legitimate share out of it. by changing the nomenclature, you are deceiving the States.

SHRI V. GOPALSAMY: A fraud against the States.

SHRI MURASOLI MARAN: If you want  $t_0$  bring it back the Estate Duty do it from the front door; don't bring it through the back door. Therefore, I strongly object to this provision.

Before I conclude, I want to say how we are looking after our economy. According  $t_0$  calculations made by eminent economists, total liabilities of the Union Government including not only the national debt other liabilities, like repayment of advances due to citizens, payment of amount of provident fund and other small savings which are equivalent to Rs. 2,24,000 crores. Not only this; we are incurring this year an additional liability of a loan of Rs. 13,000 crore. That means, as on date, our liabilities would be Rs. 2,37,000 crores. You divide it by the population of the and it means country that every Indian, man, woman and child; is indebted to the extent of Rs. 3 crore. Under these conditions, we are involved in a bebt trap. Now, what is a debt trap? An officer of the Rerserve Bank of India, Dr. SRK Rao, a famous economist-he does not belong to opposition parties-says that a situation may arise where we may just to pay interest. have to borrow That is the first stage. The second stage is, even if you borrow, you cannot be in a position to pay interest. That is called debt trap. In fact, we are going towards it. Hon. Minister in his speech quoted socialism. I also want to quote like that. The total additional net revenue is Rs. 615 crores. Out of this, more than Rs. 300 crores are handed over as a bonanza to man-made fibre and yarp. Out of Rs. 300 crores, Rs. 180 crores go to the Reliance industries alone. Is it socialism. No, this is not socialism. This Government is being run for the benefit of a chosen few. Until and unless you mend your ways, you will land yourself in a debt trap.

श्री वीरेन्द्र वर्मा (उत्तर प्रदेण) : माननीय उपसभाध्यक्ष महोदय, वित्त मंत्री महोदय ने किसानों की व्याज की दरों में और उर्वरकों के मुल्यों में तथा कीटनाशक दवाम्रो के उत्पाद शुल्क में छूट दी है। इसी प्रकार से खाद्य प्रसंस्करण, प्रोसेसिंग ग्रौर पैकेज-बंदी को प्रोत्साहन देने के लिए भी राहत दी है। मोनाब्लाक पस्प सैट ग्रौर सबमिसंबल पम्प सेट के उत्पाद शुल्क में भी छुट की उन्होंने घोषणा की हैं । इसी प्रकार से साबुन, बल्ब, सीगेंट, खिलौने, सिन्दूर ग्रौर काजल स्रादि चीजों में भी छुट दी गई है। यह जो भी छ्टें उन्होंने दी हैं, सब स्वागत-योग्य हैं। मान्यवर, गत वर्षों में भी सीमा शल्क और उत्पाद शल्कों में वित्त मंत्री ने इसी प्रकार की छटं को घोषणा की थी। लेकिन मेरा अनुभव यह रहा है किः

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जहां ये छटें उपभोक्ताग्रों के हित में दी जाती हैं, लेकिन इनका लाभ केवल निर्माता उठाते हैं। दो वर्ष पूर्व 25 हार्स पावर के ट्रेक्टर के उत्पाद शुल्क में छूट दी गई थी, लेकिन किसानों की निरन्तर यह शिकायत रही कि इस छ्ट का फायदा निर्माताग्रों को मिला, उपभोक्ताग्रों को इसका लाभ नहीं मिला । मेरा ग्रापके माध्यम से यह निवेदन है कि जिन छुटों की घोषणा वित्त मंत्री जी ने की है, यदि उनका लाभ वे उपभोक्ताग्रो तक पहुंचाना चाहते हें तो जितनी छूट दी गई हैं उतनी वे म्ल्यों में कमी करें। आपस में विचार-विमर्शकर इन वस्तुग्रों के मुल्यों में कमी करें। अन्यथा उपभोक्ता को कोई लाभ पहुंचने वाला नहीं **है । इसका लाभ केवल निर्मात**ा उठाएंगे, जैसा पहले से उठाते ग्राए हैं ।

एक ग्रार तो वित्त मंत्री जी ने इस प्रकार की छटों की घोषणा की है ग्रौर यह ग्रच्छा भी लगता है लेकिन वजट से दो माह पूर्व 23 दिसम्बर को चीनी के मुल्यों में ढाई सौ रुपये प्रतिटन की वृद्धि कर दी गई जिसका मतलब यह होगा कि 1 भ्ररब 7 करोड़, 50 लाख रुपये उपभोक्ता ग्रों को देने पड़ेंगे । इसका लाभ केवल मिल-मालिकान को होगा । उपभोक्ता की जेब में से निकालकर मिल-मालिकान को 1 ग्ररब 7 करोड़ 50 लाख रुपये मिल जाएंगे, उनकी जेब में यह रुपया चला जाएगा । स्टील में, कोयले में, सीमेंट में, ग्रौर एडीबल ग्रायल, खाद्य तेलों में 22 प्रतिशत से भी ग्रधिक की वृद्धि हो चुकी है । एक तरफ तो सुविधायों की घोषणा की जाती है, दूसरी तरफ दो माह पहले कई वस्तुओं के मूल्यों में वृद्धि की जाती है। जिस दिन बजट पेश किया गया उसके चार दिन पहले डाक-तार ग्रौर टेलीफोन की दरों में भारी वृद्धि कर दी गई ग्रौर 24 तारीख को जो रेल बजट पेश किया गया उसमें यात्री ग्रौर माल भाडे में भारी वृद्धि कर दी गई। इस प्रकार से 15 सौ करोड़ की बद्धि सीमें ट ग्रादि चीजों में पहले कर 1 गई ग्रौर ग्रब 11 सौ करोड़ की वृद्धि ग्रौर कर दी गई । और बजट में ग्रनेक प्रकार की छूट यह मैं सर्वथा अनुचित मानता हूं। यह बजट की तहमियत को कम करना है। जो छूट देनी है वह भी और जो वृद्धि 39 RS-11

करनी हैवह भी सब एक साथ बजट में किया जाना चाहिए, जैसा कि हमेशा होता रहा है । इसलिये मैं माननीय वित्त मंत्री जी से यह उम्मीद करता हूं, उनसे यह प्रपेक्षा करता हुं कि वे इसके कारण पर प्रकाश डालेंगे कि वे क्यों दो-चार 'न पहले बढ़ाने की घोषणा करते हैं और उसके बाद फिर छूट की घोषणा करते है ।

मान्यवर, ग्रब मैं कुछ चुनौतियां जो केन्द्रीय सरकार ग्रौर वित्त मंत्री जी के सम्मूख हैं उन्हें रखना चाहता हूं। सन् 1969 ई. में एकाधिकार तथा अवरोधक व्यापार व्यवहार कानुन पारित हग्रा केवल इस वजह से ताकि किन्हीं विशेष व्यक्तियों व कंपनियों में धन संचय न हो जाये । यह इसको रोकने के लिये था । लेकिन कहा तक यह रुका? रुकाकि नहीं **र्**का? मान्यवर, परसों इसी सदन में माननीय मालवीय जी का एक प्रश्न था। मेरे पास रस प्रश्न का उत्तर रखा है । इसके ग्रनुसार 50 व्यक्तियों की श्रामदनी में ग्रंधाधंध वृद्धि हुई है। जो देश के चोटी के 20 उद्योगपति हैं उनकी ग्राय मे 1985 के मुकाबले में 1986 में 15.14 प्रतिशत की वृद्धि हुई है । मान्यवर, ग्रापको सूनकर ताज्जूब ग्रौर ग्राश्चर्य होगा कि 1985 से 86 तक 3045.78 करोड़ रुपये की इनकी ग्रसैट में वृद्धि हुई है।यह कैसा समाजवाद है ?

उपसभाध्यक्ष (श्री जगेश देसाई) : उद्योग या उद्योगपतियों की असैट बढ़ी है ?

श्री वीरेन्द्र वर्माः जो 20 उद्योगपति हैं उनकी ग्रासेट में 15.14 प्रतिशत की वृद्धि हुई है । इसका मतलब हुम्रा कि 3045.78 करोड़ रुपये की उनकी असेट में वृद्धि हुई है। यह मुझे স্মন্চত नही लगता कि एक समाजवादी व्यवस्था में ऐसा हो । मान्यवर, रिलायंस इंडस्ट्री की ग्रसेट में केवल एक वर्ष में 91 फीसदी का इजाफा हुम्रा है । क्या यह समाजवादी व्यवस्था है 91 फीसदी का इजाफा होना ? मान्यवर, हमारे 214 सार्वजनिक उपत्रम हैं। इनमें 3.4 प्रतिशत की वृद्धि होती है ग्रौर उच्च कोटि के उद्योगपति 15.14 प्रतिशत की वृद्धि करते हैं। सार्वजनिक उपकमों में 3.4 प्रतिशत [श्री वीरेन्द्र वर्मा]

की वृद्धि और निजी उद्योग धंधों में 15.14 प्रतिशत की वृद्धि, क्या इसे ग्राप सन्तोषजनक मानेंगे। 3 4 प्रतिशत की वृद्धि आपके सार्वजनिक उपकमों में हो रही है क्या इससे ग्राप स*ि*टस्फाईड हैं, ऐसा कहने की मेरी मंशा है।

मान्यवर, मैं आपकी आज्ञा से यह भी जानकारी देना चाहता हूं कि गत वर्ष 84 उपकमो में लाभ हुग्रा था जब कि ग्रब की बार केवल 78 उपकमों में लाभ हुन्ना है। यानी लाभ घट गया यह 1 अप्रैल से मितम्बर तक 60 करोड़ रुपये का घाटा ग्रापके सार्वजनिक उपक्रमों के ग्रदर पिछले 6 महीनो मे हुग्रा है 1 मान्यवर, कुछ लाभ भी हुग्रा है जो 1260 करोड रुपये से बढकर 1475 कर;ड़ हुआ है, यह मुझे स्वीकार हैं किन्तु नुकसान 1027 करोड़ से बढकर 1415 करोड रुपयेकाहो गया है यानी जितना मुनाफा हुम्रा है यह घाटा उस सारे को पी गया । टाटा ग्रायरन एंड स्टील कम्पनी बहत भारी मुनाफे में चल रही है और श्रापकी स्टील प्लान्ट्स का संचालन सर्वथा श्रसंतोषजनक है तथा कम्पनियां नुक्सान में चल रही हैं । हिन्दुस्तान एल्युनिमियम मुनाफे में है और नेतको तथा बैल्को भारी नुक्सान में है, क्या यह ग्रापके सामने चुनोतियां नही ਵੇਂ ? भारत सरकार की 290 ऐसी परि-योजनाएं हैं जिनको समय पर चाल नही किया जा सका जिनको स्थापित करने में ग्रवांछनीय विलम्ब हुग्रा ग्रौर इस विलम्ब के कारण 29 हजार करोड़ रुपया ग्रतिरिक्त व्यय सरकार को करना पड़ेगा। क्यायह किमिनल नहीं है । क्या निजी उद्य:ग भी इसी प्रकार से कर सकते हैं ? सार्वजनिक उपकमों में इस कारण नुकसान हो रहा है कि जब इनको शुरू होना चाहिये था उसकी कोई परवाह नहीं करता । कहते हैं कि जमीन के मिलने में विलम्ब हुन्रा निजी उद्योगों कों तो जमीन मिलने में विलम्ब नहीं होता । ग्राप अरबों स्पये के कारखाने खड़े करते हैं। किसान की जमीन का उचित और पुरा मुग्रावजा नहीं देते हैं । प्राइवेट उपक्रम वाले ऊंचा पैसा दे कर जमीन खरीद लेते है ग्रौर ग्रपना मेन्यूफेक्चरिंग शरू कर देते हैं। ग्राप किसान को मारते हैं । ग्रापका उतना खर्च उसके ऊपर बढ़ जाता है। इसकी तरफ ग्रापका ध्यान नही है जिसके लिए मैं ग्रापका ध्यान दिलाना चाहता हं। जो ग्रापकी पर-फारमेंस है जिस को कार्य निष्पादन भी कहते **हैं** जितनी ग्रापकी क्षमता है ग्रधिक से ग्रधिक म्राप 75 परसेंट तक पहुंचते हैं कहीं 35% कहीं पर 40% तो कहीं पर 50% तक क्षमता का उपयोग कर पाते हैं। यह भी ग्रापंके लिए चुनौती है । हम ग्रपनी क्षमता का भी पूरा उपयोग नहीं कर पाते है यह भी हमारे अन्दर कमी है इसकी तरफ हमें ध्यान देना चाहिये । मान्यवर, स्कुटजं इण्डिया लिमिटेड, लखनऊ एक सरकारी उपकम है जिसमें निरन्तर नुकसान हो रहा है। ग्रब ग्रापने क्या सोचा है क्योंकि नुकसान दे रहा है इसलिए प्रःइवेट लोगों का बेच दिया जाये । इन से चला नहीं इसलिए निजी उद्योग कं। वेच दिया जाये वह इससे फायदा उठायेगा । क्या यह हमारे लिए चैलेंज नहीं है ? प्राइवेट लोग उसी से फायदा उठा सकते हैं ग्रौर जो हम ने इतना खर्च करके उसे स्थापित किया उसकः संतोषजनक रूप से नहीं चला सके । इससे ज्यादा हमारी और क्या असफलता हो सकती है? सार्वजनिक क्षेत्र में मैन्यूफैक्चरिंग कम्पनियां हैं जो निर्यात के लिए माल तैयार करती है उनकी परफारमेंस भी गिरती चली जा रही है । त्रापको सून कर म्राज्चर्य होगा 269.74 करोड की उनकी ग्राय में कमी हई है, क्या यह चुनौती नहीं है ? जहां से हमे आय होनी चाहिये वहां हमे नुकसान हो रहा है । सरकार 51000 करोड़ रुपये से ग्रधि**क** इनवेस्ट उपक्रमों पर कर चुकी है लेकिन हमारी इनएफिशियेसी की वजह से सब नुकसान हो रहा है।माननीय मन्द्री जी से मैं जानना चाहता हूं जहां जहां यह नुकसान हो रहा है चाहे स्कूटर्ज इण्डिया लिमिटेड हो या ग्रन्य कोई सार्वजनिक उपक्रम हो व**या** इ**न सब** में जिम्मेदार ग्रधिकारियों के खिलाफ कोई एक्शन लिया गया है ? क्या किसी को बर्खास्त किया गया है या तबादला कर के दोषी पर एवशन हो जाता है ? इसके ऊपर भी माननीय मन्त्री जी बताने की कुपा करेंगे। मान्यवर, देश के ऊपर ग्राज 31919 करोड रुपये का विदेशी कर्ज श्रौर देश के पंजीपतियों का 1.43.745 करोड़ वपया है। 1, 43, 745 करोड **देश** के पूंजीपतियों का कर्जा है हिन्दूस्तान

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**के बच्चों ग्रौ**र बुढ़ों के ऊपर । 31,919 करोड़ विदेशियों का कर्जा है। इस सारे के ऊपर 14,100 करोड़ का प्रति वर्ष हमें ब्याज देना पड़ता है। जितना हम बारो करते हैं, कर्जा लेते हैं प्रति वर्ष, योजनाग्रों को चलाने के लिए नहीं, नाम लेते हैं य/जनाग्रों को चलाने के लिए, उसका 60 से 70 प्रतिशत तक हमें ब्याज देना पड़ता है... (ब्यवधान)

उपसभाध्यक्ष (श्री जगेश देसाई) : ऐसा है कि .14 हजार करोड़ रुपया हम व्याज देते हैं । जो हमने लोन दिया है उसमें से 7 हजार करोड़ रुपया... (ब्यवधान) हमे मिलता है... (ब्यवधान)

भी बोरेन्द्र वर्मा : उसका ग्रलग कर्जा है, उसका ग्रलग सूद है ।

उभय अध्यक्ष (श्री जगेश इंसई): 7 हजार करोड़ ग्राउट ग्राफ 14 हजार में इंटरेस्ट है ।

श्री वीरेन्द, वर्मा: मैं यार्वजनिक उपक्रमों की वाबन एक बात और बनाना चाहता हं। उपभोक्ता प्राइस मूचकांक तो 106 प्रतिशत बढ़ा है लेकिन सार्वजनिक उपक्रमों कर्मचारियों को तनख्वाहें 187.4 प्रतिशत 🖛 बढ़ी हैं । है कोई जस्टीफिकेणन । लेकिन लट मची है चारों तरफ, चाहे जैसे करें । मैं म्रापके साध्यत ने मंत्री जी का ध्यान म्राकषित करना चाहता हूं कि 1,47,440 उद्योग, चाहे वे डे उद्योग हों, चाहे मध्य श्रेणी के हो, चाहे छ टे उद्योग हों, ये आज रुग्ण स्थिति में हैं, सिक इंडस्ट्रीज हैं । जिसमें 4874 करोड़ रुपया फंसा पड़ा है। कैसे वसूल होगा । वसूल होगा कि नहीं हैं। या राइट जाफ कर दिया जाये। हरियाणा में 240 करोड़ रुपया राइट ग्राफ - हुम्रा और सब शोर मचाते है तो ये जो रुग्ण उद्योग हैं। 1,47,440 जिनके ऊपर 4874.49 करोड़ रुपया बकाया है, फंसा पड़ा है क्या इसे राइट ग्राफ करेंगे। इसका क्या सुधार करेंगे, कैसे करेंगे। यह जो उद्योगों को देनदारी है इसे भी दे सकेंगे कि नही, मैं इस तरफ ग्रापका ध्यान दिलाना चाहता हं।

विकास कार्यों की तुलना में गैर विकास कार्यों में ग्रापका खर्चा दिन प्रति दिन बढ़ता चला जाता है । देश कितना गरीब है । खर्चा बढ़ना चाहिए विकास कार्यों पर लेकिन प्रति वर्ष खर्चा बढ़ता चला जाता है गैर विकाम कार्यो पर । क्या यह उचित है । मेरे हिसाब से उचित नहीं है ।

निर्यात बढ़ा । मै स्वीकार करता हूं किंतु ग्रायात उससे भी ज्यादा बढ़ गया विदेशी मुद्रा जितनी पिछले साल ग्राजत की थी उससे भी कम है । तो ये सब चुनौतियां हैं जिनकी तरफ मैं मंत्री जी का ध्यान दिलाना चाहता हूं । मंत्री जी हंस रहे हैं । वे जवाब तो देगे... (ड विधान) मैं ग्रव भी चैलेंज के साथ कहता हूं कि निर्यात बढ़ा है, स्वीकार करता हूं लेकिन ग्रायान उससे ज्यादा बढ़ा है । विदेशी मुद्रा हमने पिछले वर्ष के मुकाबले में कम ग्राजित की है मैं उनको यह भी बताना चाहता हूं ।

जहां तक बेरोजगारी की बात है, मान्य-वर देश भर में एक वर्ष में चार लाख आदमियों को रोजगार मिला है, देश भर के सरकारी क्षेत्र में ग्रौर निजी क्षेत्र में केवल 48 हजार ग्रीर मान्यवर, मुझे ग्राज्ञा प्रदान करें तो सन 1982-83 में साढे 75 हजार लोगों को रोजगार मिला। हम इससे भी घटते जा रहे हैं। बेकारों की तादाद बढ़ती चली जा रही है ग्रौर रोजगार देने की संख्या घटती चली जा रही है। स्राज देश में रोजगार कार्या-लयों के अनसार 3 करोड़ 10 लाख से ज्यादा लगा बेकार हैं। किस प्रकार इस बेकारी की समस्या को ये हल करेंगे यह मैं माननीय मंत्रो से ग्रापके माध्यम से जानना चाहता हं। मान्यवर, जहां तक रोजगार की बात है, हिन्दुस्तान का....

उपसभाध्यक्ष (श्री जगेश देसाई) : वर्मा जी, ग्राप पांच मिनट में समाप्त कीजिये ।

श्रो वीरेन्द वर्मा: नहीं, हमारा टाईम तो देख लीजिये कि कितना है ?

उपसभाध्यक्ष (श्री जगेश देसाई) : हां, 24 मिनट का टाईम है, जिसमें से बीस मिनट हो गये है। श्री वीरेन्द्र वर्मा : सब को टाईम ज्यादा मिला, 45 मिनट मिला था । खैर, मैं दस 1 मिनट में खत्म कर रहा हूं ।

हिंदुस्तान का 80 प्रतिशत ग्रादमी गांव में रहता है, 20 प्रतिशत ग्रादमी शहर में रहत हैं। ग्राप ग्रांकड़ उठा कर देखें कि 20 प्रतिशत शहर में जो ग्रादमी रहते हैं, 80 प्रतिशत नौकरियां उनको मिलती हैं ग्रौर 80 प्रतिशत ग्रादमी जो गांव में हैं, उनको 20 प्रतिशत नौकरियां मिलती हैं।

गांव का पढ़ा-लिखा भ्रादमी ठोकरें खाता फिरता है, उनको नौकरियां नहीं मिलती हैं। क्या इस प्रकार की ब्यवस्था की जायेगी कि उनको नौकरियां मिलें ?

जहां तक ऋण की वसूली का सवाल है, वित्त मंत्री जी ने स्वीकार किया है कि जो स्टेट फाइनेंशल का गेरेशंस, जो इंडस्ट्रियल डवलपमेंट कार्पोरेशंस है, स्टेट फाइनेंशल कार्पोरेशं ते में जो ऋण दिया हुम्रा है, उसकी बसूली केवल 35 प्रतिशत है ग्रौर इंडस्ट्रियल डेवेलपमेंट कार्पोरेशंस में 55 प्रतिशत से घट कर वसूली 42 प्रतिशत रह गई है । इससे संस्थाग्रा ग्रौर बैंकों के ग्रार्थिक विकास पर निश्चय ही प्रतिकृत प्रभाव पड़ेगा ।

मैं माननीय मंत्री जी का ध्यान ग्रापके माध्यम से ग्राकषित करना चाहता हूं कि ग्राई० ग्रार०डी०पी०, एन०ई०ग्रार०पी० ग्रीर ग्रार०एल०ई०जी०पी० के ग्रन्तगंत जो ऋण दिये जाते हैं, उनकी वसूली केवल 40 से 43 प्रतिशत के बीच होती है ग्रौर भ्रष्टा-नार कितना है, मान्यवर, ग्राप भी जानते हैं, मैं भी जानता हूं, सारा हाउस जानता है कि ग्राई०ग्रार०डी०पी०, एन०ई० आर०पी० ग्रौर ग्रार०एल०ई०जी०पी० के जो लाभार्थी हैं, उनको प्रा धन नहीं मिल पाता है ।

इसलिये हमारी चेष्टा होनी चाहिये कि उनको पूरा धन मिले, बगैर रिख्वत के मिले ब्रौर मेरा यह भी सुझाव है कि जितना हम धन देते हैं, यही नहीं समझ लेना चाहिये कि जो हमने धन दिया है, जिनको हमने धन दिया है, वह सभी गरीबी की रेखा के ऊपर म्रा गये। यह देखना चाहिये फि जिस काम के लिये धन दिया है, उस काम में उसका प्रयोग हुम्रा कि नहीं, तब वह प्रो-डक्टिव खर्च होगा आपका, स्रन्यथा षह वेस्ट जाएगा, खराब जाएगा। यह भी मैं ग्राप से निव दन करना चाहता हूं।

मान्यवर, इस शताब्दी का सबसे भयंकर सूखा पड़ा है ग्रौर बाढ़ भी बहुत जबर-दस्त ग्राई है, प्रधान मंत्री जी भी, वित्त मंत्री जी भी मितव्ययता की घोषणा करते हैं, किफायतशारी की घोषणा करत हैं, इकानामी करनी चाहिये, इसकी घोषणा करते हैं, लेकिन क्या इकानामी की जा रही है ?

ग्रभी मैं ग्रखबार में पढ़ रहा था---मेरे पास यहां कटिंग है कि मंतियों के मकानों की साज-सज्जा पर 89 लाख रुपया खर्च किया गया । हमने कहा कि हमारे मकान की पुताई हो जाये, तो उन्होंने कहा कि साहब ड्राऊट के कारण पुताई नहीं हो सकती है । मैंने कहा, मंजूर है, न करवाइयेगा, लेकिन 89 लाख रुपये उस ड्राऊट में कहां चले गये ।

श्री सत्य प्रकाश मासीय (उत्तर प्रदेश): वह ड्राऊट पहले होगा ।

भो वोरेन्द्र वर्माः हां, वह पहले होगा। यह सब हुन्रा है। इसलिये मुझे यह उचित नजर नहीं पडता है।

मान्यवर, मैं कुषि की चर्चा ग्रब करूंगा--मैं कृषक हं, ग्राप जानते हैं ग्रौर बोलता भी उसी के ऊपरे हूं ज्यादातर, लेकिन दो--तीन बातें ग्रापको बताना चाहंगा । पहली वंचवर्षीय योजना में जो लक्ष्य रखे गये थे ग्रौर उपलब्धियों का जो खच रखा गया था, वह ग्रापको बताना चाहता हं । पहली पंच वर्षीय योजना में 35 प्रतिशत रखा गया था ऊपर, कृषि के ग्रागली में 21 प्रतिशत, उससे ग्रगली में 24 प्रतिशत ग्रौर फिर 20.8 प्रतिशत यानी घटता चला गया ग्रौर उपलब्धि क्या है ? उपलब्धि रखी थी पहली योजना में 62.6 लाख टन ग्रौर उत्पादन हम्मा था 69.3, ग्रधिक बढ़ा था जब रुपया ग्रच्छा रखा था ग्रौर जब ग्रापने घटाना शरू

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शहर

कर दिया, तो जो उपलब्धि म्रापकी सौ लाख टन की थी वह भी घटकर 72 लाख टन हई, 129 लाख टन की थी, तो 104 लाख टन हई, 140 लाख टन की थी, तो 131 ल.ख टन हई, 154 ल ख टन की थी तो 151 लाख टन हुई । आपने रुपया भी घटाया कृषि पर ग्रौर उत्पादन भी गिरा मान्यवर, मेरे पास দিত্তল चार साल के ग्रांकडे हैं. मौजद हमें जो कीमत मिलती है और जो हम अपनी पैदावार को बेच कर अपनी ग्रावश्यकता की पूर्ति करते हैं किसान प्रति वर्ष घाटे मे जा रहा हैं। आज 18 प्रतिशत घाटे में जा चुका है। किलान के लिये यह संतोषजन ' स्थिति नहीं है। मान्यवर, मैं यह भी ग्रापको बताना चाहता हुं कि जब पहली योजना शुरू हुयी थी उस समय राष्ट्रीय आय में कृषि से 60 प्रतिशत की ग्रामदनी होती थी ग्रौर खाने वाले 80 प्रतिशत थे ग्रौर ग्राज वहां से 33 प्रतिशत ग्रामदनी रह गई है और खाने वाले 76 फीसदी हैं ग्रौर की ग्रामदनी 66 प्रतिशत हो गई ग्रौर खाने वाले 24 प्रतिशत हैं । तो देखियेगा किस प्रकार किसानों श्रौर गावों में रहने वाले लोगों की हालत में सूधार ग्रांधेगा ? इसीलिये शहरी ग्रौर गावों की ग्रामदनी में ग्रन्तर बढता जाता है, खतीरेशा और गैर खेतीरेशा लोगों की आम-दनी में अन्तर बढता जाता है तो यह समाज-वाद के सिद्धातों के सर्वथा विपरीत है, प्रतिकल है। मान्यवर, खेती की पैदावार बढ़ती है 1.9 प्रतिशत और ग्राबादी 2.25 प्रतिशत बढती है ग्रौर मैं माननीय मंत्री जी को बताना चाहता हं कि एक वर्ष में परिवार नियोजन पर 53 अरब रुपया खर्च किया जाता है । उसका शहरों में तो फायदा हुन्रा है लेकिन

ग्रामीण ग्रंचल में 53 ग्ररब रुपया खर्च करने के बाद भी उनकी जनसंख्या वृद्धि में कोई **ग्र**सर नहीं है। इसलिये जो कृषि का उत्पादन है ग्रौर उनकी जनसंख्या में जो वृद्धि है उसके कारण ग्रार्थि ग्राथस्था खराब होती चली जा रही है। उधर भी मैं ग्राप का ध्यान ग्राकर्षित करना चाहता था । खेती की पैदावार पिरी है उद्योगों की ग्राय में 8 प्रतिशत की वृद्धि हयी है। फिर कोई पछने लगे जब उद्योगों में 8 प्रतिशत की वृद्धि हयी है ग्रौर सरकार मानती है तो उनकी कीमतें

उसकी कीमतें उतनी नही बढ़ीं तथा उद्योगों में 8 प्रतिशत की वृद्धि हुई ग्रौर कीमतें उनकी बढ़ गयीं ग्रौर किसान को कीमतें काब में है ।

मान्यवर, ग्रमी प्रधान मंत्री जी ने स्वीकार किया है, एन०डी०सी० में नेशनल डिवैलपमेंट काउन्लि में कि किसानों की तरफ, खेती की तरफ विशेष ध्यान दिया जाये और डिक्लाइनिग ट्रेंड को की रोका जाये। इस डिक्लाइनिंग ट्रेड तरफ भी मैंने स्रायका ध्यान स्राकर्षित किया है। वह रुकी है। इसीलिये यह नुकसान हुआ है। मेरी तरफ दृष्टि से भारत सरकार की, प्रदेश सरकारों की नीतियां उपभोक्तापरक रही हैं, किसान ग्रौंर कृषिपरक नहीं।

उपसभाध्यक्ष (श्री जगेश देसाई) : एक मिनट में समाप्त करिये।

श्री वोरेन्द्र वर्माः कुछ सुझाव देकर समाप्त करता हूं। मान्यवर, महंगाई के लिये 800 करोड़ रुपया बजट में रखा गया है । मंहगाई बढ़ी है, इसलिये मरकारी कर्मचारियें को छने लेकिन महगाई का ग्रसर तो गांवों में रहने वाले लोगों पर भी पडता है। क्या उस मंहगाई के कारण गांवों के आदमियों को भी कभी कोई फायदा हो जायेगा । इस 800 करोड़ रूपये में से, इसके बारे मे वह प्रकाश डालने की कोशिश करेंगे ? अब কৃন্ত सुझाव देकर समाप्त करता हुं। यह कहते है कि किसान को लाभप्रद कीमत दी जाती है, मैं कहता हं कि किसान को सारी उमा भी ग्राप लाभप्रद कीमत नहीं दे सकेंगे । हमारा यह सुझाव है कि जो किसान पैदा करता है, जो किमान खरीदता है ग्रौर जिन साधनों के जरियों मे पैदा करता है, उनके मूल्यों में ग्राप समानता रख दीजियेगा । जब तक आप यह नहीं करेंगे, तब तक ग्राप कभी भी किसान का भला नही कर सकते।

इसी प्रकार मान्यवर, जो ग्राई० ग्रार∘डी०पी०, एन०ग्रार०ई०पी० ग्रौर ग्रार०एल०ई०जी०पी० प्रोग्राम है, इनका ग्राप सूपरविजन करेंगे। इसका ठीक इस्ते-

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क्यों बढीं, कृषि में तो गिरावट ग्राई ग्रौर

[श्री वीरेन्द्र वर्मा]

माल हो रहा है या नहीं, जिन कार्यों के लिये पैसा दिया गया है, उन्हीं के लिये उसका प्रयोग हो रहा है या नही ग्रौर रिश्वत न ली जाये, लाभा-थियों को रुपया पूरा पहुंचे, इसको भी श्राप देखें। मान्यवर, केन्द्र को जो टैक्सों से ग्राय मिलती है, मान्यवर, मेरा म्रापके माध्यम से यह सुझाव है कि उसका 50 प्रतिशत राज्यों का जाये ग्रौर 50 प्रतिशत केन्द्र में रहे, क्योंकि राज्यों के विकास के बगैंर कभी केन्द्र का या देश का भला नहीं हो सकता। कंसाइनमेंट टैक्स के संबंध में एन०डी०सी०, नेशनल डवलपमेंट कौंसिल ने पांच साल पेशतर सर्वसम्मति से प्रस्ताव पास कर दिया था ग्रौर ग्रमी भी 19 तारीख को फिर यह प्रस्ताव पास किथा है । सारे मुख्य-मंन्द्रियों ने इसकी रिक्वेस्ट की है श्रौर भारत के संविधान में इसके लिये संशोधन किया है। तो माननीय मंत्री जी बताने की कुंपा करेंगे कि कौन से ऐसे वाजुहात हैं, कौन से ऐसे कारण है कि जिनके कारण कंमाइनमेंट टक्स को आप लाग करने में विलम्ब कर रहे हैं या देर कर रहे हैं? इसको आप क्यों नहीं कर रहे हैं?

एक यह भी चुनौती है, मुद्रा-स्फिति पर... (ब.'बधान) ... एक मिनिट, स्टेट वैक आफ इण्डिया का, जो आधिक अनुसंधान डिपार्टमेंट है, उसने कहा है कि जो 7.484 करोड़ के घाटा पर है, अगले वर्ष में 10 से 12 प्रतिशत तक की कीमतों में वृद्धि होगी दूसरे अर्यशास्त्रियों का कहना है कि 12 से 14 प्रतिशत तक की वृद्धि होगी । मैं आपके माध्यम से निवेदन करना चाहता हूं कि सरकार प्राथमिकता दे, किसी भी कीमत पर कीमतें न बढने पयें; क्योंकि आप महंगई भत्ता देकर इस प्रोब्लम को सोल्व नहीं कर सकते ।

जहां तक फसल बीमा है या पशु बीमा है, मैं समझता हूं कि यह फसल बीमा और पशु बीमा मे कोई किसान को लाभ नहीं होगा। जिस हिसाब से इसको ला ा किया जा रहा है, उस हिसाब से लाभ किसान को होने वाला नहीं है। लाभ होता है, उद्योगपतियों को, लाभ होता है बिजनेसमन को, उनका जो भी नुकसान ध्रुया, उसकी इंशोरेंस से भरपाई हो गई। कालाधन, तस्करी को जब तक ग्राप नहीं रोक सकेंगे, तब तक महंगाई को ग्राप रोक नहीं सकेंगे ग्रौर न ही भ्रष्टाचार को रोक सकेंगे।

मान्यवर, यह जो एन०सीेेसी०एफ० है, राष्ट्रीय सहकारी उपभोक्ता है, यह अञ्टाचार का केन्द्र है...(ब्यवधान)...

उपसभाध्यक्ष (श्री जगेश देताई) : इसके बारे में प्रापने बहुत बोला है, ग्राप बहुत बोल चुके हैं।

श्वी वीरेन्द्र वर्मा : खत्म कर रहा हूं । ग्रच्छा बात तो ग्राप सुन लें, नाफ्या मूल्यों में कमी कर दें, तो निश्चित ही ग्रपने ग्राप फटिजाइजर की कीमतों में कमी ग्रा जायेगी । ग्राप जरा मालूम कर लीजियेगा, मंत्री जी कि नाफ्या की कीमत क्या है ? जब नाफ्या की कीमत ही ग्रधिक होगी, तो खाद की कीमत तो ग्रधिक होगी ही .... (व्यवधान)

म्रन्तिम बात, एक ग्रापने बड़ा श्राख्वा-सन दिया है, मैंनेजमेंट में वर्कर्स सहयोग का । मान्यवर, सन् 1976 में जब बीस सूत्री कार्यक्रम लागू हुग्रा था, तो उम समय भी वर्कर्स का मैनेजमेंट में पार्टिसिपेशन का श्राश्वासन दिया गया था, ग्रव भी दिया गया है। जरा, मान-नीय मंत्री जी, जब वोलेंगे, तो इस संवध में बता दें, कि किन-किन इश्डस्ट्रीज में वर्कर्स का पार्टिसिपेशन इन्होंने मैनेजमेंट में कराया था?

में उम्मीद करता हूं कि मैंने जितने मुझाव दिये हैं, जो कि मेरे रचनात्मक सुझाव है, देश के हित में हैं, देश की प्राधिक ग्रवस्था के सुधार के हित में हैं, जन पर माननीय मंत्री जी ध्यान देंगे ग्रौर देश के हित में उन पर प्रकाश की डालेंगे कि किन कारणों से बे ग्रब तक नहीं कर सके ।

(General) 1988-89

सुरेन्द्र सिंह (ह ेथाणा) : স্গা उपसभाध्यक्ष महोदय, वर्मा जी के बोलने के बाद ग्रापने मझ मौका दिया, धन्यवाद। जहां तक एग्रीकल्चर से संबंधित बातें इस बजट में कही गयीं हैं, वे बहुत **ठीक कहीं है, लेकिन इनके एक सा**थी जो कल बोल रहे थे, यादव साहब आर म्राज इनसे पहले बोलने वाले वक्ता ने इ.स. बजट पर यह कहकर अपनी टिप्पणी खत्म की, कि इस बजट को हम क्या रंग दें । उपसभाध्यक्ष महोदय, जो भाई खेती-बाडी ग्रच्छी तरह से जानता है, कभी नहीं कहेगा कि स्प्रिंकलर वह नोमिनल रेंट पर दें, सेट या उस पर एक्साइज ड्युटी को खत्म कर देना या उसमें सबसिडी थोड़ी माता से अधिक कर देना, यह बेकार की बात है। 

उपसमाध्यक्ष महोदय, कल यादव साहब कह रहे थे कि इस मुल्क में स्प्रिंकलर सेट्स से खेती नहीं हो रेकती। उपसमाध्यक्ष म दिय में आपके जरिए इस सदन को वताना चाहता हं कि आप राजस्थान को ले लें, हरियाणा को ले लें या उत्तर प्रदेश को ले लें या वह इलाके जहां कि पहाड़ के समान बहुत ऊंचे-ऊंचे टीले हैं वहां ग्राप लैंड लेवलिंग नहीं करा सकते । उपसभाध्यक्ष महोदय, केन्द्रीय सरकार को एक योजना थी कि जिस जमीन पर पानी नहर से नहीं लग सकता, ट्यूबवेल से अच्छी तरह से नहीं लग सकता वहां केवल स्प्रिंकलर सेट कामयाब हो सकता है। आप हैरान होंगे यह जानकर कि हरियाणा जैसे छोटे प्रांत में करोड़ों रुपए के स्प्रिंकलर सट्स सबसिडी के तौर पर दिए गए हैं। यही नहीं हमारे छोटे प्रांत को मद्दे नजर रखते हुए मायनर इरिगेशन से हम ने अपनी - पैदावार डबल से भी ज्यादा की है। स्प्रिंकलर संट से पानी ग्रौर बिजली कम खर्च होगी वहीं लिफ्ट इरिगणन से पानी भी ज्यादा लगेगा ग्रौर सिचाई भी कम - •• •• होगी । 

उपसभाध्यक्ष महोदय, वर्मा जी ने एक तकरीर की । वर्मा जी ने जिक्र

किया कि प्रथम पंचवर्यीय याजना से ग्राज तक जो खेती-बाड़ी को बढ़।वा मिला है वह कारखानों के मुकावले क**म** है। यह बात मानने की है। उन्होंने यह बात भो सही कही कि कारखानेदारों से जहां 4 हजार करोड़ से ज्यादा का कजो सरकार वापिस नहीं ले सकती, हमारे बैक वापिस नही ले सकते उसके मकाबले किसान का कर्जा कम है। लेकिन साथ-ही-साथ वर्ग्ग जी इस बात को भी मानेंगे कि प्रथम पंचवर्षीय योजना में हमारे देश में खेती-बाड़ी के योग्य केवल 99.28 मिलियन हैक्टेयर रकबा था ग्रौर ग्राज वह बढ़कर 127 मिलियन हैक्टेयर से ज्यादा हो गया है। वर्मा जो को मैं एक बात बताना चॉहूंगा, हालांकि बे बहुत लंबे अरसे से खेती-बाड़ी के महकमे को देखते ग्रा रहे है कि इस रकवें में करीब 30 से 33 फीसदी रकबा ऐसा है जहां हमें सिचाई के साधन उपलब्ध है । प्रथम पंचवर्षीय योजना में हमारे सिवाई के साधन केवल 20.9 मिलियन हैक्टेयर रकवे को प्रा'त थे लेकिन ग्राज वह 42 मिलियन हैक्टेयर से ज्यादा है। पहले फूडग्रेंस की हालत क्या थी ? सन् 1949-50 के दौरान हमारा जो टोटल कल्टीविएबल एरिया था उसमें करीब माढ़े 5 करोड़ टन अनाज पैदा होता था और म्राज प्रथम पंचवर्षीय योजना से आज तक, यह मैं मानता हूं कि पहली पंचवर्षीय ये।जना में आज के ग्रन्पात से ज्यादा पैसा उस बजट में रखा गया था एग्रीकल्चर और इरिगेशन परपजेज के लिए, लेकिन आज तक निरंतर खाद्य की पैदावार हमने बढ़ाई है। प्रथम पंचवर्षीय योजना में केवल 69 हजार टन हमें फर्टीलाइजर्स उपलब्ध था ग्रौर ग्राज हमने वह बढ़ाकर 9 लाख टन से ज्यादा किया है। इसी का यह नतीजा निकला कि हमने अनाज के भण्डार बनाए हैं और सिंचाई, खाद और बीज की उन्नत किस्में हमने तैयार की हैं। उससे हमें बहत फायदा मिला है।

लेकिन उपसभाध्यक्ष महोदय, यह बात माननी पड़ेगी कि जो सब्सीडी किसान को मिलनी चाहिए थी उतनी नहीं मिल पायी। पिछले साल

# [श्री सुरेन्द्र सिह]

7000 करोड रुपये की खाद किसान ने अपने खेतो में इस्तेमान की ग्रार उसको 2000 करोड रुपया सब्सीडी के तौर पर मिला। लेकिन कल यादव जी बोल रहे थे वर्मा जी से कुछ कागज लेकर ग्रौर मैं भी वर्मा जी में बात करता रहा हं, उन्होंने कहा कि आज स 20 साल पहले ट्रैक्टर की कीमत 100 क्विटल गेह बेचने से ग्रा जाती थी, हालांकि में 200 क्विटल से सहमत हूं, लेकिन ग्राज 550 क्टिवल गेहं बेचने पर एक ट्रैक्टर म्राता है । जो हमारे टर्म्स ग्राफ ट्रेड इस मुल्क में रहे हैं उसमें हम संतुलन नहीं रख पाये। आज इस बजट में किसान को बहुत ज्यादा फायदा हुग्रा है। मिसाल के तौर पर फसल के लिये जो किसान ऋण लेता है उस में डेढ़ से ढाई परसेंट तक को छूट उसको मिली है ग्रौर इस के साथ साथ यादव साहब यह जिक करना भूल गये कि 3000 रुपये की व्यवस्या एडींशनल इस बजट में की गयी है तरह तरह के इंस्टीट्युणन्स के जरिये । फटिलाइजर की कीमत एक सम्मानित सदस्य कह रहे थे कि साढ़े 7 परसेंट कम हई तो यह किसान को फायदा ही है। जो यूरिया का कटटा 112 रुपये का उसको मिलता था उस में 8 रुपये 80 पैसे की कमी हो गयी। तो ग्रगर एक रुपया भी बढा देते तो हमारे विरोधी भाई कहते कि किसानों की गर्दन पर छुरी चलायी है। लेकिन इसको भी वह कोई कंसेशन नहीं मानते।

श्री बीरेन्द्र वर्मा: मैंने तो इसका स्वागत किया है।

श्वी सुरेन्द्र सिंह : मैं ग्राप का जिक नहीं कर रहा हूं। ग्राप के पहले भी बहुत से सम्मानित सदस्य बोले हैं। जलधारा के बारे में बतलाया। जिस इलाके में बिलकुल इरिगेशन नहीं है, राजस्थान का इलाका देख लोजिए, हमारी फसल पर शिवमानुसार, प्रकृति के नियम के श्रनुसार पानी केवल जड़ तक पहुंचना चाहिए। ग्रगर इससे ज्यादा पानी दिया जाता है तो उसका कोई फायदा नहीं

है ग्रौर वर्मा जी बता रहे है कि हरियाणा में 240 करोड रुपया माफ किया गया है। वर्मा जी की सरकार आजकल हरियाणा में है, वे इन फीगर्स को दूबारा देख लें। मुझे इस बात में थोड़ा शक है। रूरल हार्जासग की स्कीम छोटे जिमींदारो के लिये, किसानों के लिये है। लैंड डवलभमेंट बैंक के जरिये जो कज मकान बनाने के लिये दिया जायेगा तो जिस किसान की ग्रामदनी 700 रपये महीने तक है उस को 22 साल के लिये सात परसेंट पर लोन मिल जाय तो इस से ग्रञ्छा ग्रौर क्या प्रावधान हो सकता है। इसी तरह से हुडको की व्यवस्था है ग्रौर वर्माजी को बतालाऊं कि साउथ के किसानों के लिये रबर, काफी ग्रौर इलायची के लिये जो सुविधायें दी गयी हैं वे स्वागत योग्य हैं। एक बात बहत ग्रच्छी की गयी है हमारे पशुग्रो के लिये । हमारे दूध के उत्पादन को बढावा देने के लियें। पश्मों की बीमारी के लिये जो दवाइयां हम इंपोर्ट करते हैं या यहां से खरीदते है उसमें 25 परसेंट ड्यूटी की माफी कर दी गयी है। इसी तरह से पेस्टीसाइड्स के लिये, स्प्रिंकलर्स के लिये ग्रौर कोल्ड स्टोरेज के लिये भी किसानों को फायदा होने की बात है।

यहां फिलैरियो साहब मौजूद हैं। एक बात मैं टैक्सेशन के बारे में उनसे निवेदन करना चाहता हूं। एक बात जो इन्होंने इस बजट में कही है वह कांट्रेक्टस के बारे में है, चाहे वह शराब के हों, फारेस्ट के हों या वेस्ट के या स्क्रेप के हो, उनके ऊपर शरू में तो 20 परसेंट टोटल कांट्रेक्ट का इनकम-टैक्स जमा करना होगा और साल के झंत में उसका 60 परसेंट जमा कराना पडेगा । उपसभाध्यक्ष महोदय, यह शायद उन्होंने किया समझकर होगा ন্ধি यह इससे टैक्स ज्यादा मिलेगा। लेकिन ग्रगर ग्राप ध्यान से देखें तो जो मैं समझता हं वह यह है कि जैसे शराब का ठकेदारे है, उसको यह पता है कि 69 परसेंट टैक्स देना ही है तो जो जैन्युइन कांट्रकटर है वह इसमें मरेगा क्योंकि या तो वह

शराब में पानी मिलाएगा या तेजाब मिलाएगा ग्रौर उससे कोई मरेगा तो बड़ी ट्रेजडी होगी i दूसरे अगर वह दो नंबर का पैसे वाला है, तो उसको भी पता है कि उसको मैं क्सिमम 60 परसेंट देना ५ड़ेगा तो क्यों नहीं वह 200 परसेंट का फायदा दिखाए ग्रौर उसका पैसा सब एक नंबर का हो जाएगा। तो मैं राज्य मंत्री जी से प्रार्थना कहंगा कि वे इस बात को ग्रच्छो तरह से देख लें, इसमें ज्यादा घपला होने का ग्रंदेशा है।

दूसरी बात जो इन्होंने कही है वह यह है कि जो मैन्युफै चरर्स हंड्रैड परसेंट एक्सपोर्ट करेंगे, उनको जो इनकम टैक्स की रियायतें दी गई है, उनका में स्वागत करता हूं।

- N - V - 🛓 उपसभाध्यक्ष महोदय, इस बजट में म्रापने दो तीन सुझाव पेश करना चाहता हूं ग्रौर वह खेतीबाड़ी के बारे में है, प्रधान संती जी ने 6-7 महीने पहले कहा था कि तमाम मुल्क में सरफेस वाटर फ्लड ऐकेक्टेड एरियाज़ है उस पानी को मद्दे नजर रखने हुए एक नेशनल इंटीग्रेटेड इरिगेशन स्कीम वह बनाएंगे ताकि जो पानी वेस्ट जाता है उसका सही इस्तेमाल किया जा सके । तो मैं मंत्री जी से प्रार्थना कहंगा कि वह इस बारे में स्थिति से अवगत कराएं।

ينويه محتيين दूसरी बात यह है कि ग्राज से करीब चार साल पहले इंदिरा जी ने कहा था कि कास्ट्रम एण्ड प्राइसेज कमीशन बनाएंगे। अगर आप ध्यान देते कि किसान की जो पैदावार है, उसके जो स्टैंडर्ड प्रिस्काब्ड हैं, उसके अनुसार ् एक कीले में पूरी मेहनत के बाद, किसान की क्या लागत ग्राती है जब कि उसके पास ट्रैक्टर भी हो, खाद भी हो, पेस्टि-साइड्स और हर तग्ह की सुविधाएं उसके पास हों ग्रौर ग्रपनी जेब से किसान ग्रगर खर्च करे तो उसकी कितनी इनकम होगी, यह मैं भ्रापको वताना चाहता हूं। जो इनपुट्स हमारे हैं, आप अच्छी तरह से जानते हैं कि एक कीले में ग्रच्छे उन्नत किस्म का बीज इस्तेमाल करें तो 139 रुपया लगता है ग्रौर डी॰ ए० पी० फर्टिलाइजर 189 रुपए का लगता है और यूरिया जो कम से कम दो कट्टे एक एकड़ में लगाना चाहें तो 200 रुपए का यूरिया खाद लगेगा फिर पेस्टिसाइड्स के वैंग एक एकड में दो लगते हैं। इनके ग्रलावा ऐल्ड़ीन, पेस्टिंसाइड्स ग्रौर उसकी सिंचाई के लिए खर्चा, उसका ध्रेशिंग सब कुछ हो तो एक ग्राइडियल किसान जो ग्रच्छो फामिंग कर सकता है, जो स्रापके ऐग्रि-कल्चर यूनिवसिटी के स्टैंडर्ड के अनुसार हो, तो उसको दो हजार रुपए प्रति एकड़ के हिसाब से खर्च करना पड़ेगा। कई बार यह पढ़ने को मिलता है कि जो किसान 9 एकड् से कम जमीन रखते हैं, उनको साल में इननो इनकम नहीं हो पातो कि जितनी यदि वह ग्राने घर में दूसरों के कार्म पर जाकर मजदूरी करे तो उससे ज्यादा लाभ होगा ।

मेरी ग्राप से यह प्रार्थना है कि 4.00 P.M. जो किसान को बिजली देते हैं, वर्मा जी ने दुरुस्त ही कहा कि जैने किसान को उन्नत किस्म के बोज देने हैं उसके ऊपर सबसिडो इतनी मिलनो चाहिए कि कम से कम लाभप्रद कामन वास्तव में मिल सके । आज ट्रेक्टर को कोमत 70 हजार से लेकर डेढ़ लाख तक की है। किसानों को बाजार से चोजें खरीदनी पड़ती हैं, जैसे कपड़ा खरीदना पड़ता है, लोहा खरीदना पड़ता है इनमें देयर इंज नो पैरिटी इन प्राइसेज एट आल । में ग्राप से प्रार्थना करूंगा कि कास्ट प्राइस कमीशन ग्रौर लाभप्रद कोमतें किसान के लिए बेहद जरूरी हैं।

उपसभाध्यक्ष (श्री जगेश देसाई) : लास्ट प्वाइंट कहिये ।

श्री सुरेन्द्र सिंह : में लास्ट प्वाइंट ही बोल रहा हूं। पहली पंचवर्धीय योजना में इस मुल्क में करीब 23 हजार मेगावाट बिजली पैदा होती थे, और अब बढ़ कर इस बिजली की पैदावार 45 हजार मेगावाट हो गयी है। कल परसों जम्मू-कश्मीर से यह खबर ग्रायी थी कि एक रुपया युनिट जम्मू की सरकार बिजली खरीदती हैं ग्रौर 28 पैसे पर युनिट उसको देनी

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# [श्री सुरेन्द्र सिंह] ....

पड़ती है। यह भी वताया जाता है कि करीब 11,947 करोड़ रुपये की बिजली इस मल्क में खराब हो जाती है या चोरी हो जाती है जिसमें से ग्राधे से ज्यादा या 500 करोड़ की किसान की होती है। क्यों नहीं केन्द्रीय सरकार एक कानून पास करती । जैसे म्राम जनता के लिए ग्रीर चीजें ग्रसेन्गियल कमोडिटीज में ग्राती है इसी तरह से किसान के लिए यह बिजली भी असेन्गियल कमें।-डीटीज है। इसलिए मेरा यह कहना है कि इसके लिए सबसे फ्लैंट रेट लिया जाये। सारे देश में बिजली का उनके लिए एक रेट रखा जाये। जैसे गेहं का दाम 173 रुपये तय किया है वैसे ही बिजली के रेट भी तय होने चाहिएं। गेहूं की कीमत 1950 से जिस कदर बढ़ी है उसी कदर बिजली की कीमत भी बढ़ी है इसलिए मेरा कहना है कि इसके लिए भी फ्लैट रेट तय किया जाये ग्रौर वह ऐसा रेट हो जिससे किसानों को राहत मिल सके। करीब एक हजार करोड़ रुपये का ग्रोडिबल म्रायल हम इम्पोर्ट करते हैं। मेरा यह भी निवेदन है कि ड्राई फॉर्मिंग के बारे में हमने कोई तरक्की नहीं की है। मेरा म्रापके जरिये संग्कार से यह निवेदन है कि 70 परसेंट जमीन हमारी बगैर पानी के है। इस जमीन को किसी तरह से कहीं से भी पानी नहीं मिलता। 20 से 30 साल तक हमने देखा है कि राजस्थान के वृछ इलाकों में जहां कोई फसल नहीं होती अगर वहां से कोई फसल निकल ग्राये तो हम कहते हैं बहत ग्रच्छा काम हो गया है । सुखे पीडि़त इलाकों में हमें ड्राई फार्मिंग टक्नोलोजी ल्हुत जेल्दी तैयार करनी चाहिए । हर बजट में, हर राष्ट्रपति महोदय के अभिभाषण में ड्राई फार्मिंग की घर्ची होती है लेकिन ड्राई फार्मिंग में कोई तरवकी नहीं होती है। मेरा • आरापके जरिये सरकार से सुझाव है कि पिछली बार अखबारों में यह खबर थी ष्ठमारी असेन्शियल कमोडिटीज जो एक ग प्रांत से दूसरे प्रांतों में जाती है, यानी - जब एक प्रांत से ट्रेन में लॉड होती हैं तो वैगन में माल ज्यादा होता है झौर जब दूसरे प्रांत में आकर उतरती हैं तो उसमें बहुत सा माल गायब हो जाता है। मैं सरकार से प्रार्थना करूंगा कि कम से कम अप्तेन्शियल कमोडिटीज जो एक प्रांत से दूसरे प्रांत में जाय उनका ठीक तरह से ध्यान रखा जाय। मैं आपके जरिने इस वजट में वित्त मंत्री जी से 48 कठुंगा कि किमान क लाभप्रद कीमत दीजिए, कास्टप्रा-इस कमी यन जल्दी लाइये। इन्ही शब्दों के साथ मैं इस बजट का समर्थन करता हं। धन्यवाद।

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEI-RO): Mr. Vice-Chairman, Sir, for the last two days I have been sitting in this House and listening with greatest interest to the trend of the debate to the budget presented by the Minister of Finance, Mr. Vice-Chairman, Sir, I have been in Parliament for the last more than ten years and may I say this that hardly ever in any year had I the privilege of listening to such a high level of debate as I have listened today, and yesterday and day before in this House. Sir, many valuable suggestions have been made. We have people in this House people like you, Mr. Vice-Chairman, who have wide experience of Finance and who have been Finance Ministers themselves and that is how one can understand the quality of the debate.

Mr. Vice-Chairman, Sir, very valuable suggestions have been made and in fact a very broad canvass has been painted and delineated which indeed gives, as it should give, on the budget a picture as a limited instrument of financial mobilisation of resources into the broader canvass of economic development and planning. Whilst I pay this compliment to each and every Member of the House, may I also on this occasion urge that we should not base our arguments on misconceptions, which will lead to a sense of despondency which despondency goes well beyond the walls of Parliament into the whole country, a despondency which is not justified because of the achievements of the Government, which are indeed the

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achievements of the people of this country because the Government cannot achieve anything unless the people are with the Government and therefore I would give credit to the people of this country for the achievements that we have made. And therefore this sense of confidence is necessary, this sense of confidence is justified, and this sense of confidence is essential if we are to take on, if we are to deal successfully with the great challenges ahead which we shall undoubtedly Now, I deal successfully and overcome. do not want to enter into any slinging match or discussion or controversy with any Member of the House but 1 must justify what I have said, that there have been misconceptions of fact and just this afternoon I had the privilege of listening to a very eloquent speech of Hon. Member and my friend. Shri Murasoli Maran. He began by painting a very grim picture of the agricultural situation saying that the resources have been slashed, they have been reduced. All that has happened, Mr. Vice-Chairman, is that Mr. Murasoli Maran is apparently just like me. not an economist, as he is not expected to be, and the technicalities of the different headings in the budget have escaped him T am conveying to you, Mr. Vice-Chairmin, that I have since his speech given him a detailed note explaining how sectoral arrangements had been matched with the departments as shown in the budget papers and the budget speech. So, there is no question... - - ++ 1 --

SHRI V. GOPALSAMY: But the States cooperation...

SHRI EDUARDO FALE!RO: If you want me to spend the whole afternoon explaining point by point... (Interruptions).

THE VICE-CHAIRMAN (SHRI JA-GESH DESAI): That will be taken care of by the Minister.

SHRI EDUARDO FALEIRO: There is no question of any reduction in the agricultural sector. The agricultural sector is crucial. It has been part of the policy of the Indian National Congress from its foundation and since the moment of independence. the in very first Five Year Plan to develop agriculture because if we can tackle the gigantic and crucial problem of poverty that we can tackle only by developing the rural areas, we can tackle the problem only by giving increased and more and more support to agriculture. That is what we have done and continue to do that.

Let me first go into the speech of Mr. Maran. Obviously satisfied with the document that I have given him, because he has now left, but he has made some important points, for instance the point has been made by him and by Mr. Gopalsamy that we are reducing the assistance or the share of the States. This is an incorrect thing. I fully agree with what Mr. Virendra Verma stated, that the States have got to be strong, that if the States are not strong, the Centre cannot be strong and if the Centre is not strong, the States cannot be strong. It is a composite whole. It is just one unit that we are dealing with. There has been no reduction in the assistance given to States. If I may quote from the Budget documents. Central assistance to States and Union Territories, under the Plan, as grants and loans, is to the extent of Rs. 7747 crores for 1987-88 and Rs. 8592 crores for 1988-89. There has been an increase, therefore, of more than Rs. 1000 crore.

SHRI VIRENDRA VERMA: It is 6 per cent increase.

THE VICE-CHAIRMAN (SHRI JA-GESH DESAI): It is 11 per cent increase.

SHRI EDUARDO FALEIRO: These are the figures of assistance, and this is the minimum that the States will get. They will get even more. Last year they got more by drought relief, and the figure includes financial assistance given to the States, especially this year in view of drought relief.

Then there is a misconception that we have introduced a new technique of raising money through extra budgetary methods like increasing administered prices. This has been there for years and years and years My friend, Mr.

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#### The Budget

#### [Shri Eduardo Faleiro]

Chitta Basu and I were in the other House when the party to which I belong was not in power. At that time, more number of times the administered prices were raised outside the budget than at any other time. At that time, increases in administered prices of several commodities were far more than the increase made now. So, let us not go on misconceptions, blaming this Government for no fault of this Government or that Government, because these administered prices are the prices; they are not taxes. (Interraptions). It is because the cost of inputs goes up.

My friend Mr Verma, is right in saying that public sector should not become subsidised by the people at large. It is then necessary that the prices match the cost; it is necessary that technology should improve; it is necessary that the product should become better, and for all this, they must have their own resources. Therefore, as I said, this has been done before; this was done when the other party was in power, and this has been rightly done now by this Government.

SHRI V. GOPALSAMY: But the hike is unprecedented.

SHRI EDUARDO FALEIRO: It is not. Perhaps in a sense it is lower than what it was earlier.

Mr. Maran also made another point that Defence expenditure has gone up by Rs. 3600 crore because of IPKF operations. I am referring to it because of the sensitive nature of the issue, which is very topical. Therefore. I say that it is entirely incorrect I would have used the word 'false' but let me say that it is untrue. The additional expenditure is due to two instalments of dearness allowance, bonus, interim relief, pay revision etc., totalling Rs, 600 crores and on top of all this, there is a net saving of Rs. 200 crores on revenue account. So, we should not create a situation in which, for instance, we show the States as victims as Mr. Maran again did by criticising the wealth tax which he says is a new name on abolition of the estate duty and that the Central

on how to share the resources that will

come out of this.

The purpose of intervention, Mr. Vice-Chairman, is to point out that this year we are celebrating and we have celebrated 40 years of attainment of freedom. This is the most valuable achievement which must be cherished and strengthened, but along with this political freedom we have attained in a large manner economic freedom for all sections of our people, particularly for poorer sections of our people. We have attained this and this is unique in the whole world, unique for developing countries. The progress that we have made-there Mr. Chitta Basu will not appreciate—has been the parliamentary form of democracy, assuring to every individual the fundamental right, assuring to every individual the right to send a representative to this august House, the right to debate and the right to dissent. And this is unique in the history of the developing countries, unique in the history of the world as a whole.

SHRI V. GOPALSAMY: Unique in starvations, that is all

SHRI EDUARDO FALEIRO : I will give figures.

THE VICE-CHAIRMAN (SHRI JA-GESH DESAI): He will not keep quiet. You go on

SHRI EDUARDO FALEIRO : He will neither give  $fact_s$  nor keep quiet, I know that.

I would like to give the House some of the economic indicators which will show the progress that we have made in the economic field over the last few decades, since 1950-51. In 1950-51 the per capita net national product, taking 1970-71 as base, was 466; it has increased to 1869 in 1986-87. That is, the net national product has increased by more than four times during this period and this has been done by this Government, by the Con-

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gress Government, under the Congress policies and with a particularly democratic process throughout, ours being one of the most vibrant parliamentary democracies in the world.

# SHRI SATYA PRAKASH MALAVI-YA: Under the leadership of ?

SHRI EDUARDO FALEIRO: Under the leadership of our leaders, who incidentally were their leaders also at some point or the other. I am happy to say this because most of the members of the opposition have been members of the Indian National Congress at some point or the other.

SHRI V. GOPALSAMY: That canvas was totally different than today's Rajiv Gandhi Government.

SHRI EDUARDO FALEIRO: That is not what the people say, that is what Mr. Gopalsamy says.

**PROF.** C. LAKSHMANNA (Andhra Pradesh): It was a Congress without aham and this is the Congress with aham.

SHRI V. NARAYANASAMY: (Poncherry): He has no knowledge of the ideology of Congress.  $\dots$ 

SHRI EDUARDO FALEIRO: The index of industrial production, taking 1980-81 as the base, was just 18,3 in 1950-51, now it has risen to 154,8. This has been the tremendous progress on the industrial front that we have made in just 30 years. The index of agricultural production with which many members of the Opposition and some of the members of the ruling party are concerned and rightly so, has increased from 58.5, taking 6970 as base, after the green revolution, to 152.6 in 1986-87, this is the last year for which statistics are available.

There has been a lot of criticism here that we are wasting money in revenue expenditure that we are not forming capital, we are not able to build up assets. Gross domestic capital formation,  $a_S$  percentage of GDP, has increased from 10 in 1950-51 to 23.4 in 1986-87. Of course, there are also the social indicators of which this House and all of us, the Government

and the Opposition and all of us must be aware of. Among them population comes the first. Much of our achievements in this connection are not visible. This is due to the substantial increase in population. The population in millions in 1950-51 was 364.2. In 1986-87 it has risen tremendously to 781.4 million. We must admit this. Within this short period it has more than doubled. The birth rate has gone down slightly from what it was in 1950-51 at 39.9 per thousand to 32,48 per thousand. But the death rate per thousand has been reduced tremendously. This is due to the enormous increase in health care facilities, medical facilities, better food, better nutrition and it has decreased from 27.4 in 1950-51 to 11.18. So this decrease in the death rate coupled with the not much increase in birth rate has led to the situation which we are confronted with at the moment

1. S. L. ---. Mr Vice-Chairman, Sir, without going into decades, I would just point out what has happened over the last few years. I do not want to mention the progress of over 30 years. We are making progress and this Government has been making progress every year and everyp year there has been progress over the previous year. I could just show this with reference to the very dramatic and sad situation that occurred in the country this yeari.e. the drought situation. The drought this year makes some friends opposite laugh because the situation is so good, but that drought has been unprecedented in the history of the country, has been the worst in the century. And in spite of that, Mr. Vice-Chairman, if we compare the situation now with what the ation was just in 1979 when the drought was much less in scale, you will appreciate what progress has been made and economic stability attained from 1979 to now. In 1979, when the drought was much less, the wholesale price index inflation went up by 21 per cent, while this year, with drought which is much greater in magnitude covering all States of the country in North, South. East and West, we have fortunately, been able to contain the inflation of the wholesale price index at 9.4 per cent that is less than half of what it shot up in 1979.

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# The Budget

[RAJYA SABHA]

# [Shri Eduardo Faleior]

Agricultural production as a result of drought will naturally decline and has declined sharply. It has declined in the year by 10 per cent. However, industrial growth will exceed 88 in this vear in spite of the drought, as compared to a decrease of minus 1.7 per cent in 1979. This is the progress that we have achieved just in these few years

The overall economic growth in that drought which was much smaller in scale went down by 4.7 per cent and this year it will be positive, а small positive of 1 to 2 per cent. This is the progress we are making. This is the progress of which the nation as a whole must be proud of and the progress for which the Government, I am sure, does not deserve to be ahused, and at least deserves to be complimented on the efforts that it has put in and the efforts that have borne fruit. .

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The policies that have led to these achievements, which are not small achievements, are the policies which have been with the Congress Governments from the very beginning and which continue even now with renewed vigour. Those policies on the economic front are the policies of growth with social justice, those policies on the economic front are the policies of self-reliance, those policies on the economic front have as the thrust area of economic development the removal of poverty. Removal of poverty is priority number one of every Congress Government and this is being pursued with even greater vigour now under Prime Minister Rajiv Gandhi.

SHRI V. GOPALSAMY: On "Reliance" point we agree!

SHRI EDUARDO FALEIRO: These obsessions, we need not take note of.

**PROF.** C LAKSHMANNA · Could you tell us the number of people be-

low the poverty line last year and what is this number now?

SHRI EDUARDO FALEIRO: I have the highest regard for Prof. Lakshmanna. All I can tell him is that three has been a decrease in the percentage of population, and I will, in a moment, say why this decrease has come about. I will just restrict myself to a limited area, to my area and instrument of economic development—i.e. the banking sector and also sometimes we forget when we mention banking the allied sector, which is the sector of insurance industry.

Shrimati Indira In 1969 when Gandhi stood on the floor of Parliament and moved for the nationalisation of the banks, she said that the banks are a powerful vehicle of economic transformation, that the banks cannot be monopolised by any elite, that there cannot be banking for а class but that banking should be for the masses, and that, therefore; the banks must not merely serve these purposes which are the overall economic purposes but that they must publicly. Therefore, also be owned the banks were nationalised. I am happy that the banks, the staff in the banks, the people working in the banks have come up to the expectations and have done extremely well in the course of the period. And I compliment them for this

The number of rural branches has gone up from 1832 at the time of the nationalisation just in 1969, which was 22 per cent of the total number of branches, to 30,444 branches which works out to 56.2 per cent of the total number of branches now. There has been increase, therefore, and, in this; the thrust to rural development is reflected in the growth of the branches of the banks in the rural areas by more than double the percentage and many many more in terms of numbers.

As far as the activities are concerned in the agricultural sector, the direct agricultural advances of the [23 MAR. 1988]

public sector banks has gone up from just Rs. 40 crores in June, 1969 to Rs. 9,568 crores in September, 1987. This is the dimension, the rural dimension that the banks have taken. The banks, in the different programmes which have been mentioned here, the IRDP, the RLEGP and other programmes, have moved from the traditional concept of security-oriented lending to the concept of viability in which the man who gets the loan is not asked whether he has the money, whether he has the security. What is asked and what one tries to find out is if he is capable of making productive use of that money, if he is honest and hard working. Even if he does not have a security in the scheme, the money is given. This is the concept which has been brought about by the nationalisation of the banking industry.

Since Prime Minister Rajiv Gandhi came to power, as I have said Mr Vice-Chairman, there has been this thrust. This orientation or removal of poverty, this orientation for the rural sector, this orientation for the weaker sections has been reiterated with an increasing vigour, and this has been reflected in the perfomance of the banks. I am on this point of vehicles of this transformation.

On the priority sector advances the target was 40 per cent of the total credit. The achievement in September, 1984 when this Government came to power was 40.9 per cent. It has been increasing consistently in favour of direct advances for agriculture and for the priority sector as a whole and stands from 40 per cent just three years ago to 45.3 per cent in September, 1987. Similar commitment has also been shown in the increased assistance to the weaker sections. The percentage of achievement which was 8.8 per cent of the total credit given, has increased from September, 1984 every year to 9.8 per cent, 10.8 per cent and stands in September, 1987 at 11.4 per cent. This shows the commitment of the banks to the weaker sections in furtherance of the direction given by Prime Minister Rajiv Gandhi.

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As far as the DRI advances are concerned, the target has been 1 per cent but has been consistently exceeded though by a small margin. But what has increased substantially as far as the DRI advances are concerned, is the advances or the percentage of advances to the Scheduled Castes and the Scheduled Tribes. The target was 40 per cent of the DRI advances, and this percentage has been in the last three years ranging from 49.4 per cent to 50.9 per cent. This shows the commitment to the Scheduled Castes and the Scheduled Tribes of this Government and is banking sector. I reflected in the would like here the cooperation of the Members also because I realise it is not enough that the Government should have schemes. It is not enough that banks should have good schemes. The banks and the Government and the Government officials and banking officials are doing their best. They are very capable people. But if the schemes are to fructify and fructify fully, then it is necessary that the people at large and particularly the representatives of the people, political workers and social workers should also be involved. But I would like to say this and announce in the Parliament that we have given these instructions to Managers and other senior personnel of the banks in furtherance of our decision to give a thrust to the rural areas. We have instructed all senior executives including Chief Executives to visit rural branches on a regular basis to familiarise themselves with the functioning of the rural branches. We have asked the controlling officers viz. Divisional Managers and Regional Managers to visit all their rural branches at least once in three months with a design check list to supervise and monitor the functioning of the rural branches to have a con-

# [Shri Eduardo Faleiro]

tinuous interaction with branch functioning on a periodical basis. All the rural banks have been asked to declare one day in the week as dispursement day during which the branch will disburse all loans. All jural branches have been asked to declare one day in a week as nonbanking business working day. On this day the Officers of the rural branch are expected to visit the field areas on a pre-determined basis. They are required to interact with the persons in the villages they visit, partiweaker sections of the cularly the population

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Further, for the customers in general not just the rural cuswe have also given tomers, some instructions. I am sharing them with the Members of the House because we want these instructions to be implemented. But if there are some lapses or some omissions they can bring them to our notice so that they can be implemented. That is why we are making these instructions known in public. To facilitate reguur and periodical inter-face with cusmers, bank observe 'customers day' on 15th of every month or the following working day if 15th happens to be a holiday. On that day the Chairman, the Managing Directors or Executive Directors, Zonal Managers, Regional Managers, Branch Managers make themselves available at their office between 3 and 5 p.m. to meet the customers without any prior appointment. Such meetings are intended to attend to specific complaints of the customers and also to assess the quality. Because it is believed that it is not sufficient to have schemes, it is not sufficient just to work here it is necessary that the whole machinery and the people who carry out these schemes, should be alert to the rural thrust of our economy and to the banking sector. They should be alert towards the needs of the weaker sec-'Therefore, these formulations tions and programmes....

SHRI GHULAM RASOOL MATTO (Jammu and Kashmir); You should monitor it at the highest level also.

SHRI EDUARDO FALEIRO: I am monitoring it at the highest level under the instructions of the Finance Minister, I am doing that and I will continue doing that as far as possible even during Parliament session also visiting every State, but then one man cannot do. All Ministers by themselves cannot do. Officials of the Government cannot do. Banks cannot do. We need the vigilance on the part of all of us. Therefore, we welcome Parliamentary democracy and we also wish your cooperation in seeing that something sets it right. e - - - - - •

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श्री राम ग्रवधेश सिंह (बिहार): एक मिनट ठहरिये । महोदय, पिछली बार मैने सदन में स्पेशल में शन के जरिए भी कहा था कि हमारे यहां बिहार में कोई ऐसी बैक शाखा नहीं 🗄 जो कि बना दस परसेंट कमीशन लिए छुए पैसा देती हो। इस के बारे में स्पेशल मेन्शन के जरिए भी मैने कहा था, ग्रौर साथ ही चिट्ठी लिखकर भी कहा था, लेकिन उस के बारे में आज तक कोई ठोस जवाब मंत्रालय की तरफ से भी नहीं गया ग्रोर बक की ब्रोर से भी नहीं गया बौर मंत्री जी कहते हैं कि कोग्रापरेट नही करते। हम लोग कोग्रापरेट भी करते हैं, तो भी इस तरह की बात नहीं होती।

SHRI EDUARDO FALEIRO: I will say that we have to come down. We will come down and I personally will come down with a heavy hand on any evidence of corruption. Heaviest possible step will be taken to see that these things do not happen. But...

एक माननीय सदस्य : ग्रापने उसका कोई प्रमाण दिया ?

थी राम ग्रवधेश सिंह : हां, एक का मैंने लिखकर भी दिया ।

SHRI EDUARDO FALEIRO: But then there is one operative word here and that is evidence. It is not appropriate to make just general allega۶-

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tions. I would request the hon. Member to give  $m_e \text{ som}_e \text{ proof}$ , and specific instances, not just general allegations of corruption here and there. These are allegations which cannot be....

श्वी राम ग्रवधेश सिंह : मैंने यह कहा कि क्या ग्रापकी कोई मशीनरी है, जो जांच करे। हमारे यहां तो कोई नहीं है ऐसा बैंक विद ग्राउट एक्से ग़्शन, हम इस जांस को मह-सूस कर रहे हैं। ग्राप गांव में जाइए, वहां बैंक से जो पैसा दिया जाता है या लिया जाता है, उसकी जांच कराईए सी० बी० ग्राई० से, मैं चैलेज करता हूं .... (व्यवधान)

SHRI EDUARDO FALEIRO: One would call this as baseless. He says "Every single manager is taking 10 per cent commission". That definitely is not going to end corruption. It only creates...(Interruptions)

श्री राम ग्रवधेश सिंह : ग्रापको मैं चेलेंज करता हूं इिस बात के लिए, ग्राप चलिए मेरे साथ। मैंने लिखा भी ग्रपने पत में कि ग्रमुक क्रांच का ब्यक्ति घूस लेकर दे रहा था... (ब्यवधान)

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THE VICE-CHAIRMAN (SHRI JA-GESH DESAI): He said he would take hardes<sub>t</sub> action, what more you want.

श्वी राम ग्रवधेश सिंह : मैं तो ग्रापके माध्यम से ग्रनरोध करता हूं कि कोई ऐसी मशीनरी बनाइये, जो जांच करे । बिहार के बारे में मैं स्पेसिफिक कह रहा हूं। मैंने चार महीना पहले लिखा भी है।

SHRI EDUARDO FALEIRO: I am not prepared to accept generalised and unqualified accusation that all branch managers of banks are taking commission

श्री राम ग्रवधश सिंह : ग्राप सी० बी० ग्राई० से जांच बैठाइए ।

SHRI EDUARDO FALEIRO: It is an abuse of parliamentary freedom. It should not be tolerated. If there are any specific points....

श्री राम भ्रवधेश सिंह : ग्राप मेरे साथ चलिए, मैं ग्रापको कह रहा हूं।

उपसभाध्यक्ष (श्री जगेश देसाई) : इस पर बहस थोड़े ही हो सकती है । स्राप चेंबर में जाइए, बात कीजिए ।

श्री राम ग्रवधेश सिंह : एक तो सदन में चेल ज कर रहं है, मैं कह रहा हूं कि आप टाइम निकालिए और चलिए मेरे साथ । आपको बताया नहीं जायेगा कि आप मंत्री हैं, तभी आपको पता चल जाएगा ।

SHRI EDUARDO FALEIRO: We speak often about banking but sometimes with neglect.

I take this opportunity to mention an allied sector which is the insurance sector. We have nationalised both Life Insurance and General Insurance. Both in the Life Insurance and General Insurance sector we have again given this thrust for the rural areas and for the weaker sections.

We are now on the threshold of launching LIC into social security schemes LIC is operating several group schemes aimed at weaker sections like railway karmacharis, shop assistants, etc. Now, we have decided in this budget that LIC will create a social security fund of the order of Rs. 100 crores. LIC will also announce group insurance scheme for those sections who work on daily wages or whose employment is casual so that 50 per cent of the cost of insurance premium towards this scheme will be met from the social security fund and the balance 50 per cent will be payable by the beneficiary concerned. Simultaneously we have also decided that LIC will operate an insurance scheme for IRDP beneficiaries and in case of death of IRDP beneficiary, the widow or children of the family will get some money without payment of premium and the Government will bear the cost of his premium.

#### [Shri Eduardo Faleiro]

As far as General Insurance is concerned, I would like to mention here that it does not exactly relate to the rural insurance. But 1 must mention here because just yesterday I reviewed this programme of Adalats for the cases of motor vehicle accidents. I know how much hardship sometimes people who are victims of these motor vehicle accidents have to undergo in order to get some compensation. Now, GIC has decided and has already held some Adalats where there is interface and victims are paid immediately and this has created tremendous benefit and we want to extend this.

Just to give what we have done in this regard between January and August, more than 4,000 complaints of motor vehicle accident cases have been settled by Lok Adalats. From August to December we had kept the target at 6,000 cases but we have actually settled 16,900 cases and thereby paid more than Rs. 50 crores by way of disbursement

SHRI V. GOPALSAMY: I appreciate that. But have you got any idea to increase the compensation amount also?

SHRI EDUARDO FALEIRO: This is in the Adalat. Naturally by negotiations and by sitting across they can settle. But it all depends on the parties to agree to the compensation. If they do not agree, they can always go to the court but there is no fixed scale of compensation. It depends on the nature of accident and circumstances of the case. But going through the rural thrust of general insurance. a group insurance scheme for landless agricultural labour all over the country has been created. The entire premium will be borne by the Government of India and if any landless agricultural labourer dies in the course of his work, his family straightway will get Rs. 3,000 without payment of any premium. - i landitati THE VICE-CHAIRMAN (SHRI JA-GESH DESAI): I think, in accident cases, double the amount is to be given.

SHRI EDUARDO FALEIRO: Sir, as far as my knowledge goes, it is 3,000/- but I can check it. 1 Rs must, however, say that we have several other schemes for general insurance like cattle insurance hut insurance, a new scneme that we have introduced and if the hut of a landless labourer gets burnt by accident, immediately he will get some compensation. If his cattle die, he will get compensation. Now I must admit and here I seek the cooperation of all the hon, Members that in respect of many of these schemes, there is no awareness as far as potential beneficiaries or target groups are concerned. Now, a landless agricultural labourer who is there in a village and who does not know that schemes exist, if he dies, though he is entitled to compensation, more often than not, the members of his family are not at all aware of it We will try to simplify the procedure. But the most important thing is to create awareness among the people that these schemes exist. Tell them, please take benefit of these schemes and thereby, 1 seek the cooperation of the hon. Members, the top rung of the political workers because the awareness this motivation can only be achieved by political and social workers and also cooperation is necessary if you want to have these group insurance schemes for railway porters, karamcharis and others. Hon, Members of Parliament who are involved in the trade union movement, can verv well get involved in this so that this benefit goes to the weaker sections. Mr. Vice-Chairman, you were right and I mus<sub>t</sub> admit that in case of accidents, this compensation now has been increased from Rs. 3,000/- to Rs 6,000/-.

श्री राम ग्रवधेश सिंहः हताई ज्हुज के ुक्तीडेट में 2 लाख मिलता है और मजदूर की 3 हजार भिजता है।

EDUARDO FALEIRO: 1 SHRI would like to Include on this note that we have made substantial prowhich all of us must be gress of proud. The Government should be proud and the people of this country should be proud of it. The Opposition also should have deserved a measure of credit because many of their suggestions are taken by us and we will continue to do that. Now, we must implementing this and on keep on this implementation your involvement is necessary. Buat what is more important is that in the heat of political argument, we should not create a climate of despondency which is entirely unjustified. We should not the faith of our people in reduce themselves because these are their achievements and if we face these challenges with confidence, our people will definitely overcome the great challenges ahead and we shall succeed I thank you very much.... (Interruptions)

THE VICE-CHAIRMAN (SHRI JA-GESH DESAI): No, no. After the budget reply is over, then you can ask Mr. Tiwari who is going to reply.

**PROF.** C. LAKSHMANNA: I would simply ask whether it is a fact or not that the repayment and debt servicing as on today stands at 50 per cent even according to the Government.

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SHRI EDUARDO FALEIRO: How much?

PROF. C. LAKSHMANNA: 50 per cent Rs. 27,000 is the borrowing and Rs. 14,000 is the debt servicing and interest as on today, 50 per cent and if things go as they are, will it not be sufficient to borrow only to pay the interest by the year 1992-93? It he says no, that he will be able to make a policy statement by which he will avoid the situation, of course, there won't be despondency and we would be very happy. ы **ж**.

SHRI EDUARDO FALEIRO I am surprised that Professor Lakshmanna should put this  $typ_e$  of question Let

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me say this that whatever debt servicing we are honouring is not out of borrowing and it is not 50 per cent. It is roughly 20 per cent of our own money that we earn out of exports, invisibles, tourism and so on and so forth and this money also if we have borrowed, we have borrowed from the IMF in the earlier period up to 1984.

THE VICE-CHAIRMAN (SHRI JA-: GESH DESAI): He is talking about the internal borrowing Mr. Minister.

SHRI EDUARDO FALEIRO: I am telling about the external borrowings and this is the position because this point has also been raised by Mr. Virendra Verma that we are borrowing money from abroad and paying it. This is not correct. It is our own money and it has been put to good use. About internal borrowing also, there is no such question. What we are doing is to create assets. We have to modernise our industry. We have to improve the lot of our people. And we are doing these. We are borrowing very cautiously and for productive purposes. There is no reason why he should have such misapprehensions.

SHRI NIRMAL CHATTERJEE (West Bengal): You know that you have a revenue deficit which is large: than the total deficit. By definition this means that you are going to resort to deficit financing or borrowing in order to finance your consumption expenditure and not for productive purposes. This is my definition. How do you controvert it? (Interruptions) Twenty-four per cent of your current external...(Interruptions)

**PROF** C. LAKSHMANNA : There is a document. I will just read out.

THE VICE-CHAIRMAN (SHR1 JA-GESH DESAI) : No. No.

SHRI PARVATHANENI UPENDRA (Andhra Pradesh): It is relevant,

PROF, C. LAKSHMANNA: This is a Government document. I will read out this so that he may not have further misgivings about this. This is a statement laid on the Table of the House, Rajya Sabha,

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#### [Shri C. Lakshmanna] . 72

in reply to part (a) and part (b) of Starred Question No. 295 on 15-3-1988. It gives the external and internal debts position of the Central Government as on 31-3-1988. External debts covered at the average exchange rates for February 1986-Rs 36,855 crores of which hard currency-Rs. 35,732 crores and super currency-Rs. 1133 crores. That is about external debts. Internal debts of Central Government-Rs 1,70,834 crores, Interest payment in 1987-88 estimated ; Interest on external debts-Rs. 1034 crores. Interest on internal debts of Central Government-Rs. 10,416 crores This is the information given by the Government, I would like the Minister to react on this and then assure us that in spite of this, there should not be urgency on the part of us to point out to him, that it is despondent on the part of the people to react on the situation. Then he should give us a reassuring new picture emerging out of this. (Interruptions) ĵ

SHRI EDUARDO FALEIRO : I would like to say that a lot of these figures have been quoted. A lot of impressions like this have been created. Yesterday, some members quoted from a particular newspaper, from a particular person and this definitely is a misconception. (Interruptions)

PROF. C. LAKSHMANNA. If these figures are misconception ... (Interruptions) ł

SHRI PARVATHANENI UPENDRA : It is an answer to a Parliamentary question. (Interruptions)

THE VICE-CHAIRMAN (SHRI JA-GESH DESAI) : The Minister will reply. (Interruptions) This is only an intervention. At the time of reply, the Minister will reply (Interruptions) \_ \* \*

SHRI NIRMAL CHATTERJEE : The borrowing is equal to almost the irational income. (Interruptions)

PROF. C. LAKSHMANNA : If this is a misconception, if this is a misapprehension, then, I think it is a scrious ques-

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tion and that has to be tackled very seriously. I challenge that this Government is...(Interruptions)

THE VICE-CHAIRMAN (SHRI JA-GESH DESAI) : Please do not make any comments.

SHRI G. SWAMINATHAN (Tamil Nadu). Mr. Vice-Chairman, Sir, I was supposed to speak here about 4 o'clock. Then the Vice-Chairman informed me that the hon. Minister is going to make an intervention. From that I understood that it would be an intervention. In niv experience of about two years here, and the hon. Minister has about ten years of Parliamentary experience, I have understood that an intervention will normally mean a few minutes. I have never expected it to be for 45 minutes. It became almost a I was a little worried whether the reply. hon. Minister was making a reply to the Budget discussions. That was the misconception created here. (Interruptions).

THE VICE-CHAIRMAN (SHRI JA. GESH DESAI): He has only made an intervention.

SHRI G. SWAMINATHAN: The reply has to be made by the hon. Finance Minister, Because the hon. Minister made such a detailed intervention....(Interruptions).

THE VICE-CHAIRMAN (SHRI JA-GESH DESAI): A minister can intervene. That will be in the time of the Congress party.

SHRI G. SWAMINATHAN : Whatever it may be. Normally interventions are very short, not of this kind of a duration...

THE VICE-CHAIRMAN (SHRI JA-GESH DESAI): He has taken the time of the Congress. 5.9

SHRI G. SWAMINATHAN: He might have taken the time of the Congress but what happened is some misconception has been created and some of us thought that it was a reply to the debate. Normally the Finance Minister used to be here but now the honourable Minister of State is here.

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speak something about the broad trend of the Budget and not go deeper into the maze of figures. My honourable friend fro the Congress Party, Mr. Masodkar, dealt with the broad tread and policy of the I personally feel that we have Budget. been following a certain Budget pattern over a period of time. I was one who congratulated the honourable Finance Minisici for presenting a fine Budget. And when I congratualated the Finance Ministe- at that time, it was because going by the legacy we had over a period of time, nobody could present a perfect budget in the kind of situation in which he was placed, nobody could start a budget from a There had been clean slate 50 many budgets before and so many policies over a long period of time. So here too the Finance Minister had to depend upon the legacy he had inherited over all these years in this country. The way we have been going about the Budget all these years after independence, we have been trying to build a welfare State. This trend is found not only in India but all over the world. Everywhere the attempt is to build a welfare State, whether in the underdeveloped countries or in the advanced countries. Even in the United States they have so many welfare measures. One of my fariends recently visited the United States on a study tour. While we talked about the Chief Minister of Tamil Nadu introducing a mid-day meal scheme in Tamil Nadu, my friend told me that a similar scheme had already been there in America; they were also giving free meal to children. There also they have various welfare measures, various sickness benefits, measures ertending various benefits to the people. And it is so in the U.K. also. They have been having a lot of welfare measures in that country. So, this welfare system or welfare economy as we call it is not confined to India only, but it is prevalent in many other countries of the world. In many coun. tries this is being followed and in the communist countries they have got a planned economy and that is also a sort of welfare economy and that is also to develop the economy for the good of the people. But I am talking of countries other than Wherever we have socialist countries. tried this welfare economy, what is ultima-

started arising so many questions and he was replying to them.

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Anyway, while coming to the actual Budget I am reminded of an old story of four blind persons visiting an elephant. They were all blind and they could not see the elephant with their eyes. So they started feeling the elephant by touching it. One blind man touched the tail of the elephant and said the elephant seemed to be like a big snake. Another man felt the leg of the elephant and exclaimed the elephant was something like a pillar. The third man felt the body of the elephant and said it was like a wall. And the fourth man said something else. This way each of the four blind persons gave his own interpretation of the elephant, according to his own viewpoint ...

SHRI GHULAM RASOOL MATTO: If you would kindly yield for a minute. With regard to this story of elephant and six blind people. I am reminded of a Persian Philosopher, Hakim Sinaj who said. 'Alas, if only one of these six people had even a small ray of eye sight he would have told all the others of the real situation.

SHRI G. SWAMINATHAN : Yes, but has the eye sight to be able to describe the elephant correctly? From the Treasury Benches the honourable Minister said he alone had the power of sight and all others were blind. Each one is going about it from his own viewpoint. Nobody is able to get a very clear picture of the Budget of **Rs**. 66,000 odd crores. There has been discussion for the last three days here and there has been discussion for so many days in Lok Sabha, and so many ideas have been thrown up, so much of information has been supplied, so many figures of the Budget. The problem is when you actually go deep into the Budget, you are inundated by so many figures and no one knows whether or not or to what extent they are true. Somebody talks about a debt trap in India, somebody els: talks about a debt trap abroad. Someone talks of foreign investments, someone else of These is a foreign returns, and so on. lot of confusion arising out of these figures. Therefore, utimately I thought I should

tely happening is that when the people get everything from the Government over а period of years, the people want everything done to them by the Government, Suppose there are no schools. Then they want the Government to start the schools. Suppose there are no colleges. Then they want the Government to start the colleges. Suppose there are no hospitals. Naturally, they want the Government to start the hospitals. Suppose there is not enough food. They want the Government to give them food. So, my point is that it is the Government which has to give them these things Suppose there are no medical colleges. They want the Government to start the medical colleges, So, they want the Government to give them everything. This happened in Tamil Nadu. Our former honourable Chief Minister was going through some villages during summer time and he found some ladies walking in the hot sun without any slippers on their feet. He asked them: "Why are you walking in the hot sun without any slippers?". The ladies said: "We don't have money to buy slippers. You please grant us money from the Government." So, in the last Budget, our honourable Chief Minister made some provision and asked the concerned departments to supply them slippers, to supply slippers to lakhs of ladies, to a lot of poor people. Ultimately, what happens is that if they do not have enough to eat or enough of anything, they approach the Government. Even dhotis and saries were demanded and these were also given by the Government to the poor people in drought-affected areas and in certain other areas. Thev have been given these things. Ultimately, what happens is this : Suppose somebody is having a daughter and is not able to get admission for her. Naturally, he is not able to go to the Government. When the people are not able to go to the Government, they go to the politicians. Suppose I am an MLA, Formerly, I was a Member of the Legislative Council If they do not get admission in a college, they immediately go to the legislator saying, "You are in the Government. You must get me the admission." A funny thing byriened when I was a Member

of the Legislature in Madras. Somtbody told me. "You are going to many places. I have a daughter who is not married, Can you find a husband for her?" This one request was made to me I said, "It is not the job of a legislator. You have to find from your own kith and kin or from others." He said, "No, Sir. You are a representative of the people and you are in the Government, I think this is also a part of your duty to find a suitable husband for my daughter because you are going to so many places," This is what he said: Another request came to me At midnight, somebody knocked at my doors and asked me about the place where her daughter could have an easy delivery. He asked me which would be the best hospital in Madras city because he wanted to take his daughter. He said, "I want to take my daughter most probably now itself because I have to go by car tomorrow elsewhere. Can you tell me about the best gynaecologist in Madras city where she can have a safe delivery?" Ultimately, what happens is that the people of the country want the Government to do everything. If he is a legislator, a Member of Parliament or an MLA or an MLC, they want him to intervene and to get them whatever they want Ultimately, under this welfare economy what we have done is that we want to do so many things in a poor country to many crores of people. Somebody was suggesting that poverty in our country is also increasing. I think Mr. Lakshmanna was saying that the number of people who are becoming poor is increasing and the honourable Minister was saying that the percentage of such people is becoming less. One of my friends was narrating how many people were below the poverty line during the First Plan period, how many in the Second Plan, how many in the Third and so on up to the Sixth Plan and he was saying that the number of people below the poverty line is growing more and more in every Plan. So, this gentleman was asking a question: "You are in Parliament. Can you answer one question?". I said: "What is your question?". He said: "How many Plans do you require to make everybody poor in this country?"! Ultimately, what is happening is that everybody wants

everything to be done to them. Naturally, the Government should have a lot of re-How do they raise resources? sources. They raise resources by way of direct taxation, they raise resources by way of indirect taxation and then they raise resources by borrowing, both internal and external, and that is the third source. When all these things are exhausted they go to the fourth source which is deficit financing. They go in for deficit financing and if the money is less still or insufficient, then they want to get surplus funds from the public sector undertakings which they are not getting, : . ·--• 5.00 P.M.

And, then, if you think that money is not sufficient they go in for administered prices. When they go in for administered prices, and somebody says that it is inflation, they say. No, no, it does not have inflation but this is from the point of view of making the public sector units viable. By increasing the prices thev make it viable. Over a period of thirty or forty years we have had this source. Ultimately where do we end? If we really think about this matter when we started with direct taxation and with this welfare economy, søcialism, planning. etc., there was a limit, I think, during a particular period, when direct taxation went up to 97 per cent. With incometax if you try to accumulate wealth you pay wealth-tax. And if you do not want money and you give it to somebody then you pay gift tax. And if you are not able to bear all the taxes and you die, then there is the inheritance tax. These are the taxes you pay. Ultimately what happened was that with this 97 per cent direct tax people found that the avoidance of tax is the best method. Suppose I am able to avoid one rupee and create bad money, for every rupee I save 97 paise. So in the whole country we have created so much of black money. Even according to a study of the Government of India it has been found that in India we may have black money equal to our economy. I think about four years ago it was stated to be Rs. 40 crores to Rs. 55 crores. Somebody said it may be а lakh crores. In the whole world India has the maximum of black money. next to Italy. somebody said. (Interruptions). I attended a lecture, and he said this. I do not know how he related India and Italy. It is a different matter (*Interruptions*) But he said that next to Italy India has got the maximum black money.

Now, what is happening is that this kind of black money is operating not only in business but it has started operating in politics also, because, to tell you candidly, without black money you cannot run politics. To contest parliamentary election from a constituency you need about Rs. 10 lakhs, And if there are 39 or 40 constituencies in Tamil Nadu, you need somewhere Rs. 4 crores or Rs 40 crores or whatever it is: you can calculate Then every five years naturally a political party needs crores of rupees. This has got to be black money or whatever money; I do not want to spell it out. Politics has become another forum where black money has to be created. Whenever black money has been created, with lot of powers in the hands of the Ministers and Government, ultimately unless you corrupt the officials you cannot get things done.

Recently I happened to purchase small property in Madras. When I was negotiating for it, that man told me-that property was worth Rs 10 lakhsthat I would have to pay him Rs. 4 lakhs in black money and Rs, 6 lakhs by cheque. I told him that I can pay him by cheque Rs. 10 lakhs. He said: No. then I am not going to sell this property to you unless you pay me Rs 4 lakhs by way of black money. When I told him that I was an MP, then he said: Then, definitely, I am not going to give that property to you becau e I may get into trouble tomorrow. This is rampant with builders. Unless you have black money you will not be orgrate in this country.

Then, what they found was they had to reduce the direct taxation. Now we have reduced it to 55 per cent. So direct taxes cannot go to a very large extent for mobilising money. The number of people who pay direct taxes, specially income-tax, are only very few in this country. Is cannot be a major revenue for income.
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#### [Shri G. Swaminathan]

The second point is that you are going in for indirect taxes. What is happening is that over a period of time when you started with indirect taxation, it was almost equal to direct tax. Now it has multiplied so many times. Naturally the common man, the poor people, have to pay it. It creates inflation. Indirect taxation has also reached its limits. They will not be able to mobilise resources through indirect taxation.

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The third point is about deficit financing. The deficit financing has gone to very alarming proportions in our country. We have almost come to the limit of deficit financing. In the wake of Rs. 6080 crores deficit for the current year. threre will be a heavy uncovered deficit of Rs. 7480 crores. Even though it may be argued that it is less than Rs. 8261 crores in 1986-87, the inflationary impact of huge deficit in succession is bound to be sharp, particularly in aftermath of drought. The deficit financing has gone beyond a particular limit.

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It has been argued by my hon, friend that internal and external borrowings have also gone up so much. As per the Statement of Assets and liabilities of the Government of India on Budget, 43-45 of the receipts of budgets, the statement shows that by the end of Budget year 1988-89, the borrawings of the Government would exceed its assets by Rs. 40,080 crores. The Government will have to pay liabilities of  $\mathbf{R}_{s}$  2,24,180 crores all through the assets worth only Rs. 1,84,108 crores. It is also further argued that whatever borrowings you are taking, that will mean interest payment and you are also getting into a debt trap.

Sir, administered prices and surplus from the public sector have also not been very encouraging. Except the oil sector, the public sector has not revived. There has been a lot of criticism about the administered prices. I would like to bring to your notice that we have almost come to a place from where we will not be able to go either to direct taxes or indirect taxes or borrowings or deficit financing.

Whatever avenues had been there, you have exhausted during the last 30 or 35 years. The most important thing is poverty. The number of people below the poverty line has increased. We have achieved the growth rate of 1-2 per cent This year I can fully understand that because of unprecedented drought the growth has been only 1.2 per cent| The total growth of the last 3 years has been 3.5 per cent. If you want 5 per cent growth, then you will have to have a growth rate of 7 per cent during the next two years. After this unprecendented drought, we may not be able to achieve it. Unless the cake becomes bigger, you will not be able to share it with the people. It is a misconception that we will be able to make everybody rich. It is not possible to make everybody rich because we are a poor country. Naturally we have to increase the cake. Unless we increa crease the cake and the GNP by having a fast growth rate, we cannot do it. The Prime Minister says that We will eliminate poverty from India by 2000 AD T also very much am interested in the removal of poverty. I would very much like the hon. Prime Minister to succeed. But we cannot achieve it with the present growth rate. By 2000 AD the number of people below the poverty I am very sure that line will be more. with the growth rate that we are having, we will not only not be able to remove poverty from this country, but there will be more poor people in this country.

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Ultimately I would like to come to the main crux of the problem. What is the policy we have to follow? It has been said in the budget itself and the hon. Finance Minister has already read it in his budget speech. Because he felt that somebody may not complain that he is not following socialism, he said, Shri Rajiv Gandhi, our hon Prime Minister has said our socialism is our own it is not a foreign transplant, it is not cast on someone else' ideologies or mood, it is rooted in our own history, our own culture and realities. Gandhiji enjoined us to work for the daridranarayan to wipe out every tear from every eyes. This constitutes the moral imperative of our socialism. So, the question is what

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are we following? We are following socialism. What is the socialism that you are following? It is your own socialism. And what is our socialism and Nirmalaji's socialism and Chitta Basu's socailim, nobody is able to understand. Socialism has now become something like an elastic belt. I am a layman and I am not an economist, I can say that it is something like n elastic belt. Everybody is pulling it from various sides. The belt has gone out of shape. It has no shape at all and it cannot contract at all and anybody can swear by socialism. When I say this is my socialism. Nirmalji will say that socialism has a certain definition. When I give the definition, he will say it is your definition my definition is entirely different. So, I will have my own definition and he will have his own definition. It is just like Alice in Wonderland who will have her own definition for everything and she will not accept anybody's definition. Socialism has changed not only in our country but everywhere. Even in USSR itself has changed so much that in USSR you are allowing private people to have private occupation and you can earn private capital. That is a kind of liberalisation that has come there. USSR many other policy changes have also come there about. I was able to meet many. friends both in USSR and China. There was recently a friend who came from Poland with his wife. I asked him, what about your country, how is your country? He said, our country is very poor, we do not have anything to eat and we do not have much. Then I asked him what do you have? He said, we have freedom, we can criticise the Government. Poland is a communist country but the only advantage they have got is that they can criticise the Government. They said that they do not have any consumer goods. Recently I met some friend from USSR also. There also the same problem. Their prob-

lem is that they want to rapidly liberalise

but they are not able to liberalise, because

the people who have been conservative.

they do not like to liberalise. Now com-

ing to China, in their type of socialism, there were not multi-nationals. But many

friends who have come from China tell me

that multi-nationals are more happy in

China than they are in India. I do not

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know. This is what friends tell me.

appears he said, I am not worried about the colour of the cat, whether it is black or white, I do not care. I am only worried that the cat should catch the rat. Ultimately I am not worried about socialism, I am only worried about pragmatism. If the people are able to come out of poverty, if they are able to get wealth, that is more important that knowing which type of socialism he is following. Ultimately, I will tell you. Sir, that this economic pyramid that we have created for 30-40 lead years it will you to more and more this kind of problems. This economic problem of trying to create more and more resoruces, and trying to give more and more to the people has already created a havoc in this country and if we want this country to progress and porsper I would recommend to you very seriously think of this problem. I will tell you only one proverb about it or rather one ancedote about it. It is something like a medicine. If a person is ill and you give him medicine, then he becomes again more ill, Then you give an overdose of the medicine and with that he will become more ill. In this country you are trying a particular medicine and that is creating probelms. Overdose of this medicine will create more and more of these problems than it will solve. 31 . :

So, ultimately it is the economic model which we have to think of. I am not here to advocate which model we have to adopt. According to me, it is the one which God has created in which the man has to work. Unless there is some gain or profit, he will not work. It is the only factor which makes a man work. We may be legislators, one may be a Minister or somebody else but he works only when there is some advantage. So you have to create an advantage for him to work; you have to assure him some profit, whether it is the peasant or the industrialist (Interruptions). I am of capitalism; I am talking not talking about my own idea of socialism. You have to ask eminent economists; many economists are there; you ask them to sit down and try to find out a solution for it.

I am very happy that the hon. Minister has announced various incentives to the farmers. I talked to

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some of them. But it seems some confusion is being created sometimes and I give you the example of Tamil Nadu. Our hon. Memeber and Congress President of Tamil Nadu, Mr. Moopanar, had gone to Tamil Nadu and he accused Mr. V. P. Singh of Government as working inside the an agent of the capitalist and imperialist forces and exploiting the situation. And he further said that the last two Budgets, presented by our Prime Minister Shri Rajiv Gandhi, and the Finance Minister Shri N. D. Tiwari have sought to correct the distortions and deviations. What I am trying to say is that whether it is Mr. V. P. Singh or somebody else presenting the Budget, it is the Congress Budget. What I would say is that there is a certain direction, whether it is presented by Mr. V. P. Singh or by somebody else. The essential thing is that it should be beneficial to the people.

Finally, I am happy the hon. Member has introduced various new schemes and he has tried to do his best in the present circumstances. I congratulate him for all that he has done. He has also done a good thing for the small-scale industry and I again congratulate him. I think in his Budget speech, for one and a half hours he was stating about the various incentives and one hour he devoted to incentives to farmers, to small-scale industry, etc. So, if I have to refer to all that it will take long time for me to repeat, I am happy that under the present trying circumstances he has done so much for the agriculturists.

Finally, I would say that whatever kind of subsidy you give to the farmer, you have to ensure remunerative price to him. Unless you give proper price, whatever you do to help him, will not be of much use. I am sure the Agricultural prices and  $cost_s$  commission will arrive at the proper price which should be given to the farmer, and unless a fair price is given, lot of the farmers cannot be improved. They have to spend more on inputs; the have to spend more on so many other things that they have to purchase. Therefore, it is essential that they get a fair price for their produce.

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I have one more request to make. It has been said and it is the feeling now that the export duty on coffee is going to cripple the coffee industry in the South. I hope the hon, Minister will consider giving exemption to coffee industry in respect of export duty.

I once again congratulate the hon. Minister for all that he has done. Thank you,

श्वो भगतराम मनहर<sup>°</sup> (मध्य प्रदेश) : उपसभाध्यक्ष जी, महात्मा गांधी जी ने हमसे दरिद्र नारायण की सेवा करने ग्रौर प्रत्येक व्यक्ति की ग्रांखों से ग्रांसुग्रों को पोंछने का ग्रावाहन किया था ! उसी के ग्रनुरूप इस बचट में दरिद्र नारायण के लिए रोटी, कपड़ा ग्रौर मकान को प्राथमिकता देते हुए वर्तमान बजट वित्त मंत्री ने संसद में प्रस्नुत किया है । मैं उसका स्वागत करता हं ।

इस बजट की ग्राधारणिला हमारे यवा प्रधान मंत्री, श्री राजीव गांधी जी ने 1987-88 का बजट प्रस्तुन करते हुए राज दी है । उसके ग्राधार पर एवं उनके दिशा निदशन पर इस वर्ष का बजट भी ग्राधारित है ग्रौर उनके दिशा निर्देशन के ग्राधार पर वह कछ कदम ग्रागे बढ़ा है । उसकी पृष्टि के लिए श्री राजीव गांधा, प्रधान मंत्री ग्रौर तत्का-कालीन वित्त मंत्री के 28 फरवरी, 1987 के बजट भाषण के भाग 'क' का कुछ हिस्सा म प्रस्तुत कर रहा ह ।

''उनतीस वर्ष पहले देश का बजट प्रस्तृत करते हुए पंडित जवाहर लाल नेहरू ने इस सदन में कहा था :

हम जिन परिस्थितियों में रह कहे हैं ग्रोर हमारे देश को जिन समस्याम्रों का साम-ना करना पड़ता है, उन्हें देखते हुए हम कोई ः,तिहीन ग्रथवा ग्रात्मसंतृष्टियूर्ण दृष्टिकोण नहीं ग्रपना सकते ग्रथवा एसे बोझ से नहीं बच सकते जो कुछ गति के साथ प्रगति करने के हमारे मार्ग में प्रवश्यम्भावी है.... हमें, अपने सभी साधनों को संरक्षित करके, उत्पादन बढ़ा कर तथा उत्तरोतर और अधिक समतापूर्ण वितरण सुनिधिचत करने के लिए कोशिश करके अपने सुनि-योजित विकास के वास्ते अपने सुनि-योजित विकास के वास्ते अपने सुरी ताकत से प्रग्त करना है और इस प्रकार अपने देश की विशाल जनता के स्तरों को ऊंचा उठाने का प्रयस करना है"।

अत्री राजीव गांधी जी ने कहा कि ग्राज हम उन्हीं उद्देश्यों का ग्रनुसरण कर रहे हैं।

"विकास की दर में वृद्धि हुई और ग्राधार-भूत ढाचे को फिर से मजबूत बनाया गया। हनते इन सहन गायों को बनाये रखा है और उन क्षेत्रों में मुधार की प्रकिया ग्रारंभ की है, जिन पर तत्काल ध्यान देने की मावर उना थी। मुझे विख्यास है कि इसे हम.काकी सीमा तक प्राप्त कर सभे हैं।"

''हनारा प्रधान उद्देश्य गरीबी को दूर करता प्रोर एक सुदुढ़, ग्राधुनिक, ग्रात्म-निर्मर ग्रीर स्वतंत अर्थ व्यवस्था का निर्माग करना है।''

- " क्रॉर्े हमारी स्रर्थंच्यवस्था का स्राधार है । गरीक्री को दूर करने के लिए इस क्षेत्र का विकास अत्यन्त महत्वपूर्ण है ।"
- "हम म्रथने किसानों को उनकी उपज के तिर ताभदायक मूल्द दिलावने स्रौर उ र हे लिए प्रधिक नाता में पानी, विजली, उर्व रक स्रोर ऋग उपतब्ध कराने के लिए वचनवद्ध हैं।"

''सरकारी क्षेत्र हमारी श्रौद्योगिक श्रर्थ-व्यवस्था कामेरुदण्ड है। ''

- "सरकार, सरकारी क्षेत्र के उद्यमों के कार्य-निष्पादन में ग्रौर सुधार लाए ति । हिम उतकी स्वायत्ता को मजबूत करें तिथा उन्हें परिणामों के लिए उत्तरदायी ठहरायेंते ।''
- ''गरीगे द्र करने के कार्यक्रमों की गति को बनाये रखा जाएगा।''
- "एकीक्रुत ग्रामीग विकास कार्ध्रकम को ग्रौर सुदृड़ किया जाएगा । "

पं० जवाहर लाल नेहरू ने इस सदन में दूसरी पंचवर्षीय योजना प्रस्तुत करते हुए हम यह संदेश दिया था :

"इसलिए हम समानता पर और असमान-ताओं को दूर करने पर जोर देना है और सदा यह याद रखना है कि समाजवाद का अर्थ गरीवी को बांटना नहीं है। असली वात यह है कि सम्पति और उत्पादन में वृद्धि होनी चाहिए

माननीय उपसभाम्यक्ष जी, इन्हीं मुद्दों को मद्देनजर रखते हुए यह बजट प्रस्तुत किया गया है । हमारे देश की प्रये-व्यवस्था इस समय संकट के दौर से गजर रही है । लगातार कई साल पड़ने वाले सूखे ने इसे बिगाडने में काफी योगदान दिया है । जहां कृषि पर ग्राधारित हमारी ग्रर्थ-व्यनस्या में किसान लगातार खेती में धाटे उठाते रहनं के कारण असंतुष्ट हो रहे हैं, वहीं बड़ी मात्रा में ग्रौद्योगिक इकइंया भी बीमार हो कर वंद पड़ी हैं। बेरोजगारी शहरी स्रौर ग्रामीण क्षेत्र में माल दर साल बढ रही है । ग्रावश्यक वस्तु श्रों केदाम ग्रासमान छूरहे हैं। तथा लो⊺ों की खरीद जकति के बाहर होते जा रहे हैं। बडी तेज मे मद्रा प्रसार फैल रहा है । हर बजट में घाटा बढता ही जा रहा है। मरकार सार्वजनिक कर्ज तथा विदेशों से लिये गये कर्जो के बोझ से दबती जारही है। यहां तक कि ग्रब रोजमरी के खर्चों के लिए भी सरकार की निर्भरता कर्जों गर बढ़ रही है। ऐसो परिलियपि में ऐसी बजट जिसमे दीर्घकालीन विकास नोति गों को बढ़ावा मिले ग्रीर देश को शहणते आयिक संकट से वाहर निकाला पाए एक भागीरथ कार्यहों माना जा सकला है। बपट के पूर्व जारो देश को आधिक स्थिति के जायजे की रपट जहां एक ग्रोर देश के आर्थिक स्नास्थ्य की खोज खबर लेता है वहीं बजट एक ऐसा माध्यम है জিল 🗟 जरिए सरकार आपने संख्यों के अनुहूष सनाधिक, आधिक परिवर्तन लाता चाहती है तथा उन लक्ष्यों की प्राप्ति के लिए उठाए गुरु कदमों तथा सुझाबों की घोषणा करती है

[श्री भगतराम मनहर]

इस बजट के पूर्व कुछ जरूरी वस्तुओं जैस सीमेट, कोयलो, स्टोल, पेट्रोल, रेलभाड़ा, टेलीफोन, डाक सामग्री की कीमते पहले ही बढ़ाई जा चुकी थीं । इससे जनता पर बोझ बढ़ गया है । इन सभी को देखते हुए जनता इस बार के बजट की प्रतीक्षा बहुत ही उत्सुक्त्ता ग्रीर चिता के साथ इस जम्मीद से कर रही थी कि इस बजट में प्रस पर ग्रीर करों का बोझ पड़ने वाला है । परन्तु ग्रकाल ग्रीर सूखे को चपेट में फंस देश के बजट को जिस चतुराई तथा सफाई के साथ वित्त मंत्री श्री नारायण दत्त तिवारी जी ने देश के सामने रखा है समाज के सभी वर्गों को राहतें प्रदान करके सबको ग्राइचर्य में डाल दिया है ।

मान्यवर, जिन मुद्दों की ग्रोर बजट में कुछ कल्याणकारी कदम जो वित्त मंत्री जीने उठाए है उनकी ग्रोर ग्रापका ध्यान अक्षित करना चाहता हूं। पहला पन् 1987-88 में सूखाग्रन्त राज्यों में मिवाई परियोजनात्रों के पूरा करने के लिए 236 करोड़ रुपये का अधिरिका आवटन किया गया था ग्रगले वर्ष थि ग्रौर सिंचाई के संबंध में केन्द्र के आयोजना परिव्यय में 40 प्रतिशत की वृद्धि की गई है। **ग्रावास के लिए छोटे ग्रौर मीमान्द**्रषकों को हडको 7 प्रतिशत ब्याज पर ऋण उपलब्ध करायेगा । जिसका 22 सलाना किश्तों में भुगतान होगा । 7500 रुपये वक के सभो फसल ऋणों.पर ब्याज की दर डेढ प्रतिशत से ढाई प्रतिशत की कमी की गई है। ग्रागामी खरोफ एवं रबी की बुग्राई के लिए खाद की अधिसूचित कीमतों पर साढे सात प्रतिकत की छूट दी गई है । नई व्यवस्था के <del>ग्रंत</del>र्गत वाणिज्यिक बैंकों ग्रौर क्षेत्रीय ग्रामीण बैंकों की प्रत्येक शाखा निर्धा-रित योजना के अनुसार "सर्विस एरिया" के रूप में शाखा के निकटवर्ती लगभग 25 गांवों को ऋण कारोबार की सेवायें प्रदान करेंगी जिससे ग्रामीण जनवा की ऋण संबंधो — ऋविश्यकत्रा की कारगर पूर्वि होगी । देश के किसानों और सहका-रिवा आन्दोलन को सुनियोजित आधार **पर राहट** प्रदान करने के लिए ग्रलग से

राष्ट्रीय ?'षि ऋण राहत कोष की स्था-पना की गई है। सूखा प्रभावित क्षेत्रों मे सीमांत किसानों को सहायता प्रदान करने के लिए "जलधारा" नामक विशेष कार्यक्रम चलाया गया है । इस स्कीम से उन्हें नाममात्न किराये पर सिचाई के लिए पबसेटों के लाभ प्रदान होंगे। इससे वर्ष 1988--89 मे 50 हजार रथक परि-वारों को लाभ मिलेगा। ग्रन्मुचित जाति, गनुमूचितजनजाति ग्रौ⊤ गरीबी रेखा के नीचे जोवनयायन करने वाले ग्रामीण परिवारों को ''कुटीर ज्योति'' नामक कार्य-कम के ग्रंतर्गत एक पाइन्ट का कनेक्शन मफ्त दिया जाएगा । यर्वतीय क्षेत्रों मे रहने वालों को मिटटी का तेल, गौर एल.पी.जी. सिलेन्डर शहर के निर्धारित कीमण पर उपलब्ध होंगे इससे रोशनी ग्रौर ईधन के रूप में इस्तेमाल होने वाले वन साधनों को सूरक्षित रखाजा सकेगा। 100 करोड़ की लेगत से राष्ट्रीय ग्रावास बैंक की स्थापना की गई है इससे ग्रामीग क्षेत्रों में प्रावान की समस्याग्रों में सुधार होगा। 50 करोड़ रुपये की लागव से राष्ट्रीय अनुसूचित जाति ग्रौर अनुसूचिद जन जाति वित्त ग्रौर विकास निजम की स्थापना की गई है। यह निगम उका वर्ग के लोगों को वत्तीय सहायदा उपलब्ध करायेगा । अनुसूचित जातियों एवं जन जानियों के जनन्त्र लाभ के लिए धनराशियों के झावंटन की प्रतिशतता को 10 से बढाकर 20 प्रतिशत करके राष्ट्रीय ग्रामीण रोज-गार कार्यक्रम और ग्रामोण भमिहान रोजगार गारंटी कार्यंत्रम के ग्रंतर्गंत 10 लाख कुन्नों की एक परियोजना शुरू की गई है, जिससे उक्त वर्गों के लाखों छोटे एवं सीमांत ुष्कों को लाभ पहुंचेगा । हथ-करघा उत्तोग को प्रोत्नाहित करने के लिए जनता कपडे पर सबसिडी 2/- रुपए प्रति वर्गमीटर से बढाकर 2.75 रुपए प्रटि वर्ग मीटर की गई है इससे 40 करोड़ रुपण की राहत मिलेगी । कंबलों एवं कंबलियों पर 10 प्रविशत की छट दी गई है। इससे गरीबों को लाभ होगा । •

अति लघु क्षेत्र सहित लघु क्षेत्र के लिए 250 करोड़ रुपए की लागत से भारतीय उद्योग वकास बैंक की स्थाअना

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की गई है। यह नया बैंक भारतीय अप्रौद्योगिक विकास बैंक का एक सबसी-डीयरी बैंक होगा। इससे इस क्षेत्र में अने वाली अनेक आधिक समस्यात्रों एव्म विलंब का समायान होगा।

गांवों के गरीबों की झोपड़ो, मकात को ग्राग लगने की स्थिति से बचने के लिए मुफ्त बीमा योजना है। सौ जिलों में फिलहाल सस्ती कीमत पर मकान बनाने के लिए निर्माण केन्द्र की स्थापना की गई है। जि उद्यान, मुर्गी-जलन में का ग्राने वाले ग्रीजारों को आवकारो कर से पूर्ण छूट दी गई है।

यामीण क्षेत्र के सह कारो संस्थानों एवम् खादी ग्रामीण उद्योग द्वारा निर्मित जूते एषं बिजलो के नामानों का कर-मुक्त किया गया है । सीमेंट पर 20 रुपए प्रदिटन की छूट दी गई है । चाबी वालो घड़ियों एवं स्ववालित घड़ियों मे कर 15 प्रति गत प्रं 5 प्रति∵त किया गरा है । स्टेनलेम स्टील के बर्तनों को कर-मुक्त किया गया है । बच्चों के खिलौने, स्कूटर, पैडल कार ग्रादि पर से पूरा कर उठा लिया गया है । शक्कर, माचिम, चाय, काफी, मिट्टी का तेल, रिफाइंड तेल, वनस्वि ग्रादि पर करों में कमी की गई है ।

ग्रामदनी कर में कटोती 10,000 रुपए से 12,000 रुपए तक की गई है। स्व-रोजगार ग्रौर निजी क्षेत्न में काम करने वालों के लिए सामूहिक योजना की व्यव स्था की गई है। श्रमजीवी पत्नकारों के लिए पेंशन योजना की गई है।

मान्यवर, इस प्रकार दरिंद नारायणों एवम् ग्रन्थ जरुरतमंदों के लिए किए गए राहत एवम् कल्याणकारी कदमों के चलते राजस्व ग्राय में 7,484 करोड़ रुपए का घाटा प्रस्तावित है। यह राशि राप्ट्रीय सकल प्राय का दा प्रतिशत है, जो बहुत ज्यादा नहीं है। विभिन्न उपायों से मुद्रा स्फीति को बढने से रोका जा सकता है। ग्रगर सरकारी क्षेत्र के उद्यमों को जवाबदेही दी जाये कि वे कुल लागत का कम से कम 10 प्रतिशत लाभांश दें तो घाटे का बजट बचत में बदल सकता है।

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दूसरी ग्रोर ऋण लेने की विरोधी पक्ष आलोचना करता रहा है। ऋण लेना "ऋणम कृतं घृतम पीवे ते" वाली बात नहीं है। ऋण उत्पादक कार्यों में खर्च हो रहा है। ग्रमरीका जैसे विकसित देश भी ग्राज की परिस्थिति में ऋण लेकर ग्रपना काम चला रहे हैं। उत्पादक कार्यों के लिये ऋण लेना उपयुक्त एवम् ममय की मांग है, नहीं तो हम पिछड़ जाएं।

उपसभाध्यक्ष महोदय, जहां एक और अकाल से लड़ रहे किसानों को रियायतें देने की बात कही गई है, वहीं महिलाओं के रिझाने के लिए भी काजल, ग्रालता, महावर जॅसे सौंदर्य प्रसाधनों पर छट दी गई है। खिलौने सस्ते किए गए हैं। हाथ के ग्रीजागें को सस्ता करके स्वरोजगार को वढाने की उम्मीद की गई है । किसानों के लिए की गई घोष-णाग्रों से खेती को लाभकारी व्यवसाय बनाने का प्रयास किया गया है। जैसे कीटनाशक दवाओं के ग्रायात शुल्क में कमी तथा उर्वरकों में 7.5 प्रतिशत की कमी की गई है । पिश्रले तीन चार साल खेती के लिए कृषि अंत मे कठिनाई के साल रहें है । कृषि क्षेत्र में एक ठहराव ग्रा गया था, उसको समाप्त करने के लिए कृषि क्षेत्र को बहावा देने के लिए जो ऋण सुविधाएं इस बजट में दी गई हैं, उससे किसानों को लाभ होगा तथा उत्पादन बढानें के लिए भी प्रेरित करेगा । लघ उद्योगों को प्रोत्साहित करने की नीयत से उत्पादन शुल्क, सीमा शुल्क में लंबी चौड़ी कटौतियां भी की गयी हैं। इससे सूखे की वजह से बेरोजगारी में हुई बढ तरी से निपटा जा सकेगा । ग्रामीण ग्रंचलों में रोजगार के ग्रवसर उपलब्ध होने से ग्रामीगों का शहरों की ग्रोर पलायन रुकेगा श्रौर शहरों में भार कम होगा। इन रियायतों से लघु उद्योगों को गानसिक तौर पर राहत महसूस होगी, परन्तु ग्रसली रियायत तो उन्हें तभी महसूस हो सकती है जब बाजार में उनकी वस्तुग्रों की मांग बनी रहे क्योंकि लघु एवं कुटीर उद्योग इकाइयों में पैदा किया माल बाजार में ठहर नहीं पाता है। .

स्वरं¦जगार के विकास के लिये सरकार ने कुछ नयी योजनाएं प्रस्तुत क्री हैं। लघु उद्योगों को बढावा देने के लिये एक पृथक बैंक की बात है। यह एक स्वागत योग्य

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[श्री **भ**ाराम सनहर]

कदम है, परंतु सरकार धीरे-धीरे लघु-उद्योगों के लिए सुरक्षित वस्तुएं बड़े-बड़े उद्योगों को सौपती जा रही है। लघु उद्यो ों को बढावा देने के लिए जरूरी होग। कि कुछ उपभोक्ता वस्तुम्रों का निर्माण केवल लघु क्षेत्रो की इक।इयो द्वारा ही हो, जैसे विभिन्न प्रकार के साबुन ग्रादि । माननीय वित्त मंत्री जी ने छोटे उद्योगों को बढावा देने की जो नीति ग्रण्नायी है, वह ग्रामीण क्षेत्र में ग्रौद्योगिक वातावरण पैदा करेगी तथा रोजगार उपलब्ध कराएगी। इसके म्रतिरिक्त एकीकृत ग्रामीण विकास कार्यक्रम, राष्ट्रीय ग्रःमीण रोजगार कार्य-का, ग्रामीण भूमिहीन गारटी रोजगार कार्यक्रम म्रादि कार्यक्रमों से न केवल रोज-गार पैदा होगा बह्कि दीईकालीन रोजगार उपलब्ध कराने के ढांचे का भी निर्मा होता, जैसे कूए, तालाब ग्रादि खोदकर सिंचाई सुविधः ओं का निर्माण। इससे खेती तथ। वनों में ग्रधिक रोजगार उपलब्ध हो सकेगा । 🔄

उपसभाध्यक्ष महोदय, इस बजट में उपभोक्ता वस्तुग्रों की कीमत भी कम की गयी है जिसका लाभ जनता तक पहुंचेगा जहां एक ग्रोर छूट दी गयी है वहा कुछ कर ग्रीर 5 प्रतिशत उत्पादन शुल्क में बढोत्तरी हुई है । इस नीति से कीमतों पर मिश्रित प्रभाव होगा। कुछ वस्तुग्रों के दाम घटेंगे तथा कुछ के बढें ते, परंतु कुल मिला-कर उपभोक्ता विशेषकर गृहणियों को राहत मिलेगी।

उपसभाध्यक्ष महोदय, निर्यात में छूट देना एक स्वा त य ग्य कदम है। तेल की कीमत बढी हैं। खाद्य तेल का ग्रायात करना पड़ेगा। व्या ार संतुलन जो घाटे में है उसके लिये निर्यात को बढ़ावा देना ग्रन्थत जरूरी है।

मान्यवर, छटवीं पंचवर्षीय योजना के समय कुल जनसंख्या के 50 प्रतिशत लोग गरीबी रेखा के नीचे जीवन यापन कर रडे थे। इस पंचवर्षीय योजना काल में गरीबी रेखा के नीचे रहने वाले लोगों की कुल संख्या के 50 प्रतिशत लोगों को गरीबी रेखा के ऊपर उठाने का निर्णय लिया गया

था परंतु लक्ष्य के विपरीत केवल 12 प्रति-शत लोगों को ही गरीबी रेखा के ऊपर उठाने नें सफलता मिलें । इस प्रकार सातवी योजन करल में अनुमान के अनुसःर 222 गिलियन लाख लोग गांवों में गरीबी रेखा के नीचे जीवन यापन कर रहे ग्रौर 50.5 मिलियन शहरों में रह हैं। प्रतिशत के हिस।ब से गध्वो में 39.9 तथा शहरों नें 27.7 प्रतिशत है। इसे प्रतिशत से श्रौसतन 26.9 25.8 प्रतिशत लाने का सातवो योजना-काल में लक्ष्य है। इस स्पेशल कम्मोनेट प्लान में ग्रधिक बजट प्रावधान एवं विशेष केन्द्रीय सहायता में बढोत्तरी कर के ही किया जा सकता है। छटवीं योजना के शुरू वर्ष में विशेष केन्द्रीय सहायता राशि 600 करोड़ थी इस वर्ष सिर्फ 180 करोड़ है। जोकि बहुत ही कम राशि है। इस स्रोर विशेष ध्यान देने की ग्रावझ्यकता है।

मान्यवर, कमजोर वर्गों के कार्यक्रमों पर ठीक ग्रमल न होने के कुछ कारणों में से एक कारण है समर्पित नौकरशाही का न होना। जो नौकरशाह इस कार्य में लगाये गये हैं उनमें से अधिकांश लोग समाज के सम्पन्न परिवारों से ग्राते हैं ग्रौर वे गरीबों की समस्याग्रों से अनभिज्ञ रहते हैं वे इन वगों के कौर्यक्रमों में रुचि नहीं लेते हैं। दूसरा करण यह है कि मंदितग्राह लोग अनपढे अशिक्षित ग्रनजान एव समग्ज के दबे हुए तबको में से होते हैं। उनकी बेबसी का फायदा निहित स्वार्थ के लोग उठाते है। कमजोर वर्ग के लोग दबे हाने से अपनी बगत को कही नहीं सकर्ते हैं । इन मुद्दों कह पर सरकार को कुछ करना होगा।

मान्यवर, देश का मध्य क्षेत्र जिस में मध्य प्रदेश, बिहार हैं उडीसा एवं पश्चिमी बंगाल शामिल हैं केन्द्रीय ग्रादिवासी पट्टी के नाम से जाना जाता है जहां देश के 50 परसेंट ग्रादिवासी तथा 30 परसेंट ग्रनुसूचित जाति के लोग बसते हैं।

[The Vice-Chairman (Shri G. Swaminathan) in the Chair].

इस क्षेत्र में ग्रसाक्षरता, शोषण एव गरीवी का बोलवाला है । कुछ ऐसी अत्यन्त पिछड़ी जन जातियां यहां रहती हैं जिन में साक्षरता जुन्य है, जैसे पहाड़ी

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स्पष्ट दिखाई पड़ती है। यह पहला ग्रवसर है जब इस बार बजट में नौकर-शाही के प्रभाव को दर किनार कर दिया या है। वित्त मंत्री ने बडी ही चनराई ग्रौर कौशल से वितीय संकट को और भ्रधिक गहराने से बचाया है। उन्होंने समाज के सभी वर्गों का संदुष्ट एव खश करने की नीति को अपनाया जो एक ग्रत्यन्त ही दूष्कर कार्यथा। ऐसा बजट पेश कर के तिवारी जी ने सच्चे ग्रथों में मन, वचन, कर्न मे गांधी वादी, सनाजत्रादी होने का परिचय राष्ट्र को दिया है तथा अपने व्यक्तित्व एवं यवा प्रधान मंत्री श्री राजीव गांधी की सरकार की समाजवादी नीतियों को काफी उंचा उठा दिया है।

इसी के साथ मैं बजट प्रस्ताव का समर्थन एवं स्वागत करता हूं। धन्यवाद्।

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SHRIMATI BIJOYA CHAKRAVARTY (Assam): Mr. Vice-Chairman, Sir, the General Budget for 1988-89 is a reflection of Government's drive and direction on economic front. I think this budget should have had a positive direction. This budget lacks positive direction and initiative towards arriving at the realistic goal. Of course, there are many kinds of promises, for example, roti kapada and makan only to hoodwink the gullible.

The present budget is replete with various types of concessions and thereby attempling to prove that the budget is by far the softstone ever presented in the House. But the pre-budget hike in different essential commodities has already hit the people. Today railway journey has become costlier. Similarly, telecommunication rates and petrol prices have also been increased. Even life saving drugs are beyond the reach of the common people.

Sir, I would like to say that the annual budget can never deliver goods if the planning process is not down to earth Indian planning over the years have been marked by urban bias and consequently 90 per cent of the Indian population cannot be benefited by this sort of planning.

कोरबा जाति है। यह क्षेत्र खनज पदार्थो जैसे कोयला, डोलोमाइट, चने **का** पत्थर बाक्साइट, लोहा, ताबा, जस्ता ब्रादि से भरा पडा है तथा कई प्रकार के उद्योगों की स्थापना यहां की जा रही हैं। इस क्षेत्र के मानज संसाधन विकास एक केन्द्रीय विश्वविद्यालय के लिए जिस में रोजगारोंन्मखी ग्रावश्यक है **शिक्षा दी जा सके। उत्तर पूर्वी क्षेत्र** में देश में मात्र 15 परसेंट ग्रादियासी रहते हें जिन के लिए केन्द्रीय विण्व-विद्यालय "नेह" कार्यरत है। गुरु आसी-दास विम्वनिद्यालय, विलासपूर को केन्द्रीय विश्वविद्यालय में परिवर्तित कर इस क्षेत्र के शैक्षणिक विकास की मांग को पूरा किया जा सकता है। कोरबा में क यला पर ग्राधारित उर्परक कारखाने का जिला-न्यास स्वर्गीय भतपूर्व प्रधानमंत्री श्रीमती इंदिरा गांधी जी ने 1971 में किया था। इस के लिए जमीन के सधार, मशीनरी, स्टाफ ग्रादि पर 10 करोड से ऊपर खर्च हो चका है। कोयले पर ग्राधारित उर्वरक कारखाने तालचेर एवं के रामगुडम के पूरा एवं सफल होने बाद इस कारखाने का काम हाथ में लेने का वायदा संसद में कई बार किया जा चुका है। तालचेर एवं रामागुडम कारखाने में सफलतापूर्वक उर्वरक का उत्पादन शुरू हो गया है। श्रतः कोरबा ' उर्वरक कारखाने का कार्य ग्रविलम्ब शुरू किया जाए जहां सभी ग्रावज्यक संसाधन सहज उपलब्ध हैं।

इसी प्रकार बस्तर में टीन का कारखाना स्थापित करने की बाबत जनता शासन के प्रधान मंत्री श्री मःरार जी देसाई ने शिलान्यास 1978 में किया था। पर ग्रव तक उस कारखाने को बनाने में कोई प्रगति नहीं हुई है । जस्ता वहां प्रचुर माता में उपलब्ध है। लोग आयें दिन जस्ते की चोरी कर बाजारों में खुले ग्राम बेच रहे हें। ग्रविलम्ब सरकार इस कारखाने की भी स्थापना करे।

मान्यवर, इस बार के दजट में वित्त मंत्री श्री तिवारी जी की छाप 77° 1

#### [Smt. Bijoya Chakravarty]

And as such, there is one set of people who are having wealth ilke Kanchenjanga and there is another set of people who are living in great misery and poverty. Moreover, there is a growing regional imbalance in the country which has been the most depressing feature in India today. The advanced States get major shares of developmental benefits and a State like Assam has been relegated to the background. I would like to cite one example regarding power. Assam can produce only 200 MW of electircity whereas a single power house like Dehra Power House in Himachal Pradesh generates 950 MW. The water resources of Brahmaputra are yet to be harnessed and if these are properly harnessed, this can alone feed the entire country [ • --

So far as irrigation is concerned. Assam State stands at the nadir. During plan period, a large number of States have brought over 50 per cent of their cultivated area under irrigation but in Assam, hardly 13 per cent of the land is brought under cultivation and hardly 35 per cent of the crops are brought under irrigation. There is one Brahmaputra Board but finances are not yet properly given to it and there is no provision for storage of irrigation porjects. Moreover, power and irrigation facilities are the major input for development. Assam has immense resources, immense potential but these are not properly exploited due to lack of, vision of the planners and that is why the north-eastern States including Assam remain still backward. Sir, in between 1984-85 and 1985-86, the States domestic product increased only by 2.9 per cent while per capita State domestic product was minus 0.3 per cent. This is because of the tremendous population growth due to migration to Assam. Assam continues to be much behind the rest of the country in terms of not only per capita inconsumption, come but also electricity irrigation potential created, rural drinking water supply, roads and railways and credit deposit ratio etc. and, Sir, what fact that is more deplorable is that Assam is the lowest amongst the northeastern States in per capita plan outlay also. Assam is basically an agricultural State. It employs over 76 per cent of

the working population but agriculture in Assam is not stable due to the recurrence of flood. A permanent solution to this problem is urgently required but in the Budget little importance has been given in this respect. We know that the natural resources are in abundance in Assam but industrialisation has yet to come in that part of the country. Even the surplus of well-established industries like tea, oil plywood is reinvested outside the State. Steps should be taken to see that all the resources from these industries go towards the development of industries in Assam, Moreover, Sir, debt burden of the State has been assuming alarming proportions. This is due to increase in central assistance for the State's general areas plan which is marked by a predominance of loan over grant. As a result, States have 🛥 to earmark a substantial amount for repayment and for servicing of their debts. This situation must be improved by changing the existing pattern of Central assistance for the general areas plan by modifying the term to 10 per cent loan and 90 per cent grant for special category States like Assam

Sir, out of 20 million people in Assam, 18 million people live in villages but unfortunately, the rural economy in Assam, does not have a stable growth over the years. Employment generation in rural areas has been a tough challenge and consequently, there has been an exodus of rural population from villages to urban areas in search of jobs. The most unfortunate aspect of the Budget is that it makes bindias, sindoor and altas for women cheaper. But women are not a commodity; nor are they articles of decoration. They can never survive on cheap bindias if there is no scope for employment for them and if there is no scope for their social security. I deplore the absence of priority on vital issues for women in the Budget. Sir, I cannot but congratulate the hon. Finance Minister, Shri N. D. Tiwari, on his premium on defence. A country weak in defence cannot have any prestige in the comity of nations. With these points, I conclude. Thank you.

SHRI JERLIE E. TARIANG (Meghalaya): Mr. Vice-Chairman, Sir, I gladly welcome the Budget which is rural[23, MAR, 1988]

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oriented and is also aiming at relieving the poor sections of the country. Sir, the Budget could be assessed from the facts that we have seen of what had happened last year or in the last financial year. The country had faced severe drought and flood in almost all parts of India and we should congratulate the Finance Minister and his Ministry for being able to work out a Budget which would meet the situation in the country. I would not like to go into particulars of the Budget, Many leading Members of the House have criticised and many have appreciated the provisions of the Budget and the policies and programmes involved therein

I would only like to take this opportunity to highlight some of the problems that we face in the backward regions, in particular of the north-eastern region. where I come from. Even after 40 years of independence, we find that transport is still the main problem of the northeastern region. Lately we have the Railway broad gauge constructed up to Guwahati. Guwahati is not at all connected with many of the States in the northeast. Unless the broad gauge is extended up to Dibrugarh which will then be connected to different States like Meghalaya, Arunachal, Nagaland and others, it will serve them only very little. For instance, we have, in the hill States, problems even with regard to accommodation in trains. I have raised questions a number of times, about the availability of seats for travellers from the hill States to different parts of the country. There are some railway out agencies in some capitals of the hill States, But the quotas allotted to them is so small that it does not meet even a very very small percentage of the travellers. Poor people have to depend on the railways to go outside their States or regions for many reasons, mainly for medical treatment because we do not have adequate medical facilities in the region. They could not avail themselves of the air transport also. There has been much publicity that the Vayudoot service is there mainly 10 tackle the problems of air transport in the backward north-eastern region. But what do we find today? Vayudoot has not been able to retain even what it had

started. We cannot avail ourselves of Vayudoot now as we used to do Flights which connected Shillong with Calcutta has now been diverted to different other States like Assam and Arunachal Pradesh. So our people are suffering. I am a regular traveller from here to Shillong. I have always to make a night halt at Calcuut I was nover certain when I would be able to reach Shillong. And the timing are also such that they never suit the convenience of our people. Then we have to go to Madras of Bombay for medical treatment and our students also have to go to these places for their studies. Our people undergo a lot of problems in getting medical treatment outside and our students do not get seats outside. These are the kind of problems our people are facing. There was a survey conducted and approved for the Guwahati-Dibrugarh railway line being extended But till then, Railway connection to Meghalaya is not possible; it is also not possible to connect Nagaland or Arunachal. This is the state of affairs in this region after 40 years of independence whereas-of course, we appreciate it-there has been considerable improvement in the backward areas of Madhya-Pradesh where not only ordinary trains but even fast trains are going now even to the most interior parts. There are now Vayudoot services connecting the most interior parts in Madhya Pradesh, whereas in the north-eastern region even what had been started has now been reduced. The service has also been deteriorating very much. When we travel from Guwahati to Dlehi or Delhi to Calcutta we realise the difference. Even in regard to the service of food this region is being looked down upon by so many of the authorities. Of course, these are only my observations and I am not making them by way of complaints. Same is the case with roads in this region. We have some There is one nanational highways. tional highway between Shillong and the rest of the State and also Bangladesh. There is one bridge constructed 80 years ago by the British Government which could permit only trucks with 10 tonne loads. But now the traffic has increased and trucks of 20 tonne loads are having to ply  $\mathbf{on}$ 

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#### [Shri Jerlie E. Tariang]

this bridge and the bridge has developed cracks. The Ministry of Transport has approved immediate reconstruction of this bridge. The Defence Ministry in their reply said that they had allowed a very small portion of cantonment Jand to be used for that purpose but now one small garrison engineer stood in the way and the bridge could not so far been constructed. Similarly, there are so many other problems being faced by the people of the north-eastern region.

In regard to health, we were very fortunate that our late Prime Minister, Shrimati Indira Gandhi, had announced the setting up of a Regional Institute of Medical Sciences in Shillong for the north-eastern region. That was also formally inaugurated by our Prime Minister Shri Rajiv Gandhi. But till today we do not find any sign of the construction being started. As it is we do not have any facilities in our medical colleges in Assam where serious illnesses could be treated. The patients have to be taken to far off places like Madras, Delhi and other cities. Therefore, this Institute is established unless immediately our people will never have the chance of being treated at home for serious diseases, leave

aside the fate of the poor sec6.00 p.m. ions. And, Sir they have to die for want of treatment. So, we feel that it is important for the Government to kindly see... (*Time bell rings*)... Let me finish, Sir,... (*Time bell rings*).

THE VICE-CHAIRMAN (SHRI G. SWAMINATHAN): There are many honourable Members more to speak. Is it the sense of the House that we extend the time by another half-anhour?

SOME HON. MEMBERS: No, no... (Interruptions).

SHRI B. SATYANARAYAN RED-DY (Andhra Pradesh): Sir, we have to go to our houses and then come back for the function.

SHRI M. M. JACOB: I think we can go on for some more time

SHRI B. SATYANARAYAN RED-DY: You see, we have to go our houses and then come back for the function. If you do not want to attend it, that is another matter.

THE VICE-CHAIRMAN (SHRI G. SWAMINATHAN): I would like to know the sense of the House.

SHRI M. M. JACOB: At least let him complete his speech, Sir.

THE VICE-CHAIRMAN (SHRI G. SWAMINATHAN): All right. Yes, Mr Tariang you can continue now.

SHRI JERLIE E. TARIANG: Mr. Vice-Chairman, Sir, I thank you for allowing me to highlight some of the problems of the North-Eastern Region especially of my own State.

In the field of agriculture, Sir, we are grateful to the Government because they have taken some initiative and there are some improvements. But what we find is that there is so much of publicity for the loan melas in other parts of the country while we do not hear of any such thing in our North-Eastern Region.

Another thing is about the timely supply of fertilizers. We have to depend on the railways from outside the region upto Assam and thence by road transport. What happens is that because of the delay in the movement of fertilizers from the factories in different parts of the country to the the fertilizers North-Eastern Region. never reach this area in time until our agriculturists mainly, the potato growers who form the majority of the farmers in our State suffer very badly and many of them suffered heavy losses almost every year.

Regarding power, Sir...(Time bell rings)...

THE VICE-CHAIRMAN (SHRI G. SWAMINATHANY: Please conclude now Your time is up.

SHRI JERLIE E. TARIANG: I will not take much time, Sir.

Regarding power, what I would like to state is that the North-Eastern Region can supply power to the whole country. I think that if we start exploiting the power resources, the hydroelectric resources in Arunachal Pradesh alone, we can serve the whole country and we can serve the country in the same way from Meghalaya alone. While the country is crying why don't we develop for power, these natural power resources which will be cheap and which will at the same time, serve the interests of the other States in the country and allow these States to supply power to the Central grid from where it can be supplied throughout the country?

Sir, I have a number of things to say if time is permitted to me. But what I would really like to request the Government is to see to the interests of the North-Eastern States, especially in the matter of transport. We are cut off from the country, connected by a bottleneck with the Region. Unless some immediate and sufficient steps are taken to tackle these problems, our areas will always remain backward and I do not think that the backwardness in this part of the country would help the country in going ahead. Therefore, I would request the Government to look into some of the problems which I have mentioned in the interest of my own State and in the interest of the Region as a whole Thank you 17

THE VICE-CHAIRMAN (SHRI G. SWAMINATHAN): Now, Mr. Malaviya.

श्वी सत्य प्रकाश मालवीय : माननीय उपमभाध्यक्ष जी, पिछले साल जब प्रधान-मंत्री जी ने जो उम समय वित्त मंत्री भी थे, जव ग्रपना बजट भापण प्रस्तुत किया तो उसमें उन्होंने कहा था कि बजट में घाटा छोट़ना देश के गरीब से गरीब ग्रादमी पर कर लगाने जैसा होता है। इम साल भी जो बजट प्रस्तुत किया गया है उसमें 8121 करोड़ रुपए का ग्रनुमानित घाटा दीखता है। इस घाटे के ग्रा जाने से जो चीजों के दाम हैं उनमें वद्धि होगी भ्रौर प्रधानमंत्री जी ने जो ग्राशंका व्यक्त की थी कि गरीब से गरीव व्यक्ति पर कर लगेगा यह आशंका सही साबित होगी। वजट घाटे का बोझ गरीबों पर तो पड़ेगा लेकिन इसके साथ साथ जो हमारी आगे आने वाली पीढ़ी है उसको भो कर्ज के बोझ मे लाय दिया गया है। जो हमारे कर्ज़े हैं उसके ब्याज से केवल इस साल सरकार को पहले के कर्ज पर ब्याज देने में 14 हजार करोड़ रुपये देने पडेंगें। 1988 का जो स्रांतरिक कर्ज है यह 98 हजार करोड ज्यादा पडेगा। 1980 में यह 12 हजार करोड़ का था ग्रौर ग्रब इस वर्षे 89000 करोड का हो गया है। 1986 में ब्याज की ग्रदायगी की रकम 2010 करोड़ थी ग्रौर 1988 में जैसे मैंने पहले कहा है यह 14 हजार करोड़ हो गई है। तो न केवल वर्तमान जो गरीब लोग हैं उन पर इसका ग्रसर पड़ेगा बल्कि हमारी जो भावी पीढी है उसको भी गिरवी रखने का काम किया गया है। इस देश में करीब दो साल पूर्व नयी वस्त्र नीति चालू की गई थी। वित्त मंत्री जी ने ग्रपने बजट भाषण में कहा है कि हथकरघा उद्योग लगभग 100 लाख बुनकरो व अन्य व्यक्तियो को रोज-गार प्रदान करता है और नयी वस्त नीति के चलते जो सूत के धागे हैं इनकी कीमत बढ़ गईंंहै श्रीर इतनी कीमत बढ़ गई है कि कही कही उत्तर प्रदेश, मध्य प्रदेश ग्रौर महाराष्ट्र में 100 प्रतिशत कीमत बढ गई है। इसके अतिरिक्त जो रेशम के धागे हैं इनकी भी कीमत बढ गई है ग्रौर सारा जो बुनकर उद्योग है सिल्क उद्योग है इसमें जो बुनकर लोग काम में लगे हए हैं यह पूर्ता का पूरा खत्म हो रहा हैं। महाराष्ट्र के बुनकर मध्य प्रदेश और उत्तर प्रदेश के बुनकर ग्रौर ग्रन्य जगहों के बुनकर भुखमरी के कगार पर पडे हैं इसलिए मेरा सरकार से अनरोध है कि नयी वस्त्र नीति को खत्म किंया जाए ग्रौर इसको खत्म करने के पहले इस पर पुनविचार करना चाहिए क्योकि सारे देश भर के जो बुनकर हैं वे ब्रान्दोलन की राह पर हैं उनको रोजी-रोटी की तकलीफ हो रही है। इस में जो आर्थिक

# [श्री सत्य प्रकाश मालवीय]

समीक्षा प्रस्तुत की गई है उस में इस बात की चर्चा की गई है दिसम्बर 1986 के ग्रंत में रुग्ण इकाइयों की संख्या जो 1,37,470 थी ग्रौर इनमें द्वारा दिये बँको गये जो ऋण है उनकी रकम 4870 करोड थी। दिसम्बर, 1985 में बड़े रुग्ण उद्योगों की संख्या 673 थी दिसम्बर, 1986 में इनकी संख्या बढ़कर के 714 हो गई और इनमे बैंकों का जो रुपया लगा हुआ है जो अवरुद्ध है वह 2980 करोड़ से बढ़कर 3287 करोड़ हो गया है । लधु रुग्ण उद्योगों की संख्या दिसम्बर, 1985 में जो 1,18,000 थी वह दिसम्बर, 1986 में बढ़ कर 1,46,000 हो गयी है। बकों ने दिसम्बर, 1985 में 1071 करोड़ रुप्या कर्ज दिया जो बढ़ कर 1306 करोड़ हो गया है। इस सम्बन्ध में एक स्टडी रिपोर्ट है उनकी मैं चर्चा करना चाहंगा कि किस प्रकार से बड़े-बडे जो उद्योगपति है प्रजापति लोग हैं अपने उद्य गों को रुग्ण कर के सरकार के पैसे और बैको के पैसे को लुटने की कोशिश करते हैं। 'बैंकिंग उद्योग का स्वास्थ्य' यह एक स्टडी रिपोर्ट है जिसको मैं उद्धुत करता हूं :---

"शक्विशाली श्रीद्योगित घरानों का उम्बस्तरीय बैंक प्रबन्धन के एक वर्ग से तथा राजनीतिज्ञों से गठबन्धन में आज व्याप्त बीमारियों की जड़ है। जो बैकों की वर्तमान दुर्व्यवस्था के जनक हैं। चाहे यह उद्योग, व्यापार या वाणिज्य के लिये ऋण हो अथवा कृषि के लिये ऋण हो ऊपर से नीचे तक बैंक ऋणों का पूरी तरह राजनीतीकरण हो रहा है। बैकों के दैनिक प्रशासनिक कार्य कलापों तक में गैर पेशेवर सरकारी अन्सर शाही बुरी तरह दखलंदाजी कर रही है।

नगद धोखा--धड़ी के अलावा ग्रार्थिक धोखाधड़ी की घटनायें जिन्हे चतुरता-पूर्धक खराब ऋणों के नाम दे दिया जाता है, चिन्ता-जनक रूप से बढ़ती जा रही हैं और एक मोटे अनुमान से प्रतिवर्ध लगनग 200 करोड़ रुपये का प्रावधान ऐसे मदों में चुपचाप छिपा कर देया आंख मूंद कर समाप्त करने के लिये किया जाता है। उद्योग का लग-भग 3600 करोड़ रुपया बैंक ऋण के रूप में बीमार घो कित उद्योगों में फस चुका है तथा ऐसे उद्योगों के मालिक उद्योगों की बीमारो के बल पर त्रौर अधिक धनवान बन चुके हैं। अक्षमता कुप्रशासन घोखा--धड़ी खराब ऋण तथा अब्दाचार के अररोप एक शब्द में बैंकों के कुप्रबंधन आज वैकिंग उद्योग को बदनाम कर रहे हैं। ''

में सरकार से निधेदन करना चाहंगा जिस प्रकार में थह उधान हैं और इनमें जा पूंजीपति लगे हैं, उद्यानपति लगे है, मिक इंड-स्ट्रोज घोषित कर के भरकार ग्रीर बैकों के रुखे को हड़वने की कोशिश करते हैं। इस िलतिते में सरकार को विगेष रूप से निज-रानी रखनी चाहिये। वित्त मंत्री जी ने बजट में बडो चर्चा की है कि किसानों को रहा दी गयी है। वित मतो जी ने अपने बजट भ। पण में इस बात की चर्चा की है कि जो किसानों के ऊपर सह तारी ममितियों या बैंकों से या संस्थायों से लिये हुये कर्ज का ब्याज है जन्में कटौती कर दी गयी है इसकी दर घटायी गयी है। लेकिन मेरा ऐसा आंक-लन है कि जो किसान हैं उनके देन की शकित जिल्कुल खत्म हो गयी है प्रौर किवने ही ऐसे किसान हैं जो पहने से बैंकों था सहतारी-संस्थाओं से रूपना लिने हुए हैं और उन रुपि के ब्याज को अदा नहीं केर पा रहे हैं, उनकी चकता नहीं कर था रहे हैं। अतः जो यह ब्याज की रकम घटायी गनी है इसका लाभ ऐसे लोगों को नहीं मिलने वेला है।

೯ ಕಟ್ ಶ್ ಕ दूनरा कितना कुर मजाक किया गया है। एक "जनवारों" की योजना है **उ**तने यह कहा गना है, पृष्ठ 8 में, इतने इस बाद की चर्चा की गयी है कि जो छोटें छोटे सूखे से प्रभावित क्षेत्रों में मीमांत कितान हैं उनको सहायता प्रदान करने के लिये "जलवारा" नामक एक विशेष कार्यक्रम चलाया जायेगा । इस स्काम मे उन्हे नाम-मात्र किराए/पट्टा प्रभारों पर सिंचाई के लिये पम्प सेटों के लाभ प्रदान किये जायेगे । 1988-89 के दौरान इस योजन के लाभ लगनग ऐसे 50,000 किसान परि-वारों को उपलब्ध कराने का प्रस्ताव है । मान्धवर, इस देश में लगभग 5 लाख 76 हजार गोव और करींब-करोब 60 से

खाना पकाने की गैस है वह उसी दाम पर भिलेगी जिम दाम में मैदानी इलाके में रहने वाले लोगों को मिलती है। मैने आंकड़े जानने की कोशिश की है। किमी पहाड़ी क्षेत्र में ग्रगर एक हजार लोग रहते हैं तो वहां मुश्किल मे एक या दो लोग ऐसे हैं जिनके घरों में लैस कनेक्शस हैं। तो किनको यह लाभ पहंचेगा।

इस बजट से न गरीबों का लाभ होते वाला है, न किसानों का भला होने वाला है, न साधारण ग्रौर मध्यम वर्ग के लोगों का भला होने वाला है ।

वित्त मंत्री जी ने इस बात की बडी चर्चा की म्रापने भाषण में कि चार साल से इस देश में बारिश में निरन्तर कमी हो रही है इसलिये जो ग्रन्न का उत्पादन है इसमें भी कमी हुयी है। मैं कहना चाहता हूं कि क्यों ग्राप भाग्य पर ग्राश्रित हें । किसान का तो यह है कि इन्द्र भगवान की कुपा हो गयी तो फसल ग्राच्छी ग्रौर न हुई ते। फमल चौपट । प्रत्येक वर्ष इस देश में कोई न कोई दुर्भाग्य रहता है ग्रर्थान सुखा, बाढ, ग्रतिवृष्टि, पाला या ग्रोले से यह देश ग्रसित रहता है, तो क्यों नही इम प्रकार की व्यवस्था की जाती, जब सरकार है, सरकारी साधन हैं, सर-कारी प्रशासक ग्रापके हाथ में हैं, सारी मगीनरी ग्रापके हाथ में है ? तो क्यों प्रकृति के नाम पर ग्राप मन्नसर रहते है ग्रौर किसान के लिये बराबर मांग की जाती है किसान को उसके का कि उत्पादन लाभकारी मल्य मिलना चाहिये I को उसके का किस्**ान** उत्नादन लाभकारी मल्य मिलता नही है ग्रौर मेरा सरकार से निवेदन है कि कृषि को उद्योग घोषित करना चाहिये ग्रौर जो किसान का उत्पादन है, उसका किसान को जो लाभकारी मुल्य है, वह मिलना चाहिये ?

ग्रभी वोरेंद्र वर्मा जी इसकी चर्चा कर रहे थे कि जो इस देश के ग्रौद्योगिक घरांने हैं---एक ग्रोर तो गरीब, गरीब हो रहा है, गरीबी हटाने के नाम पर गरीवों का खात्मा किया जा रहा है ग्रौर दूसरी ग्रोर जो इम देश के बडे-बड़े उद्योगपति हैं, खूसट जो उद्योगपति हैं, उनकी सम्पत्ति में कितनी

70 करोड़ लोग केवल इन गावों में रहते हैं और जो लोग गांधों में रहते हैं उनकी जीविका का मुख्य साधन केवल पि है। लेकिन वित्त मंत्री के प्रांकलन के हिंसाब से केवल 50 हजार किसान परिवारों को इससे लाभ होने वाला है यह तो विल्कुल ऊट के मुंह में जीरे के समान है ग्रीर इनका बड़ा दावा है कि हम किमानों के लिये बड़ा राहत का काम कर रहे है उनको लाभ पहुंचाने का काम कर रहे है। यह दावा बिल्कुल खोखला है।

इमी प्रकार से सिन्द्र, काजल, आल्ते इत्यादि को उत्पाद शुल्क से मुक्न किया गया है ग्रीर वच्चों के लिये जो खिलौंने हैं उनके लिये भी दावा किया गया है कि उनको उत्पाद शुल्क से मुक्त किया गया है। यह तो दच्चों के हाय मे झुनझुना देने का काम है तये कि इस बजट के प्रस्तुत करने के पहले ही पैट्रोल, चीनी, खाने के तेल, लोहे ग्रीर इल्पान के दाम तथा कोयले के दाम बढा दिये भये हैं. सीमेंट की कीमते बढा दी गई हैं ग्रौर इनसे जे। अन्य ग्रावञ्यक वरत्एं हैं उनको कीमतों ने भारी वृद्धि हुयी है । इसके अतिरिका बजट प्रस्तुन करने के ठीक पहले डाक ग्रौर टेलोफ न की दरों में वृद्धि की गयी । अन्तर्देशीय लिफाफे को 35 पैसे से बढाकर 50 पैस किया भया, लिफाफे का 60 पैसे से 🗢 75 पैसे किया गया ग्रौर मनीआईर कर्माशन की रकम बढा दी गयी। इनसे 549 करोड का टैक्स गरीब जनता के ऊपर लादा गया है। इसी प्रकार से रेल के ढितीय दर्जे के भाड़े में वृद्धि, प्लेटफार्म की टिकटों में वृद्धि, माल--ग्रसंबाब भाड़े ग्रादि को बढ़ा कर 622 करोड का टैक्स प्राप्त किया गपा हैं। तो इस प्रकार से 549 करोड डाक श्रौर टेलीफोन की दरों में वृद्धि करके, 622 करोड़ रेल के भाड़े में वृद्धि करके ग्रौर ł 2 हजार करोड़ रुपये कोल, इस्पात, पैट्रोल, खाने के तेल की कीमतों में वृद्धि करके करीब-करीब 3200 करोड़ रुपये के नये टँक्स इस देश की जनता के ऊपर लादे गये हैं और वे भी बजट प्रम्तुत करने के पहले । तो मेरा यह कहना है कि कोई भी नाम मात्र की भी राहत किसी को नही पहुंच यी गयी है 1 वित्त मंत्री जी ने बड़ा दावा किया है कि बहाड़ी क्षेत्रों में जो लोग रहते हें उनको जो

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[RAJYA SABHA]

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[श्री सत्य प्रकाण मालवीय] वृद्धि हुई है ? मै केवल पांच उदाहरण

वाढ हुइ हे ! म कवल पांच उदाहरण संयुक्त रूप से देना चाहूंगा । इसी राज्य सभा के ग्रतारांकित प्रश्न संख्या 2711, दिनाक 21 मार्च, के उत्तर मे बतलाया गया है कि सन् 1983 में बिरला, टाटा, रेला-यन्स, जे के सिंघानिया ग्रौर थापर, इनकी जो संयुक्त ग्रास्थियां थीं, वह 7312 करोड़ 65 लाख थी ग्रौर केवल तीन वर्ष में इन पांचों की संयुक्त ग्रास्थियां बढ़ करके करोड़ 345 लाख 81 हजार हो गई ग्रौर दूसरी ग्रोर इस देश में 50 प्रतिशत लोग गरीबी की रेखा से नीचे रहते हैं । उनके पास रहने के लिए छत नही है, रहने के लिये मकान नहीं है ।

वित्त मंत्री जी ने इसमें आवास योजना की बड़ी चर्चा की है और यह कहा है कि मकानों के बनाने के लिये यह जो झोंपड़ी है, जो फस है, उनका बनाने के लिये हम स कारी सहायता देगे और उसके लिये उन्होंने कुछ योजना भी बनाई है।

में इस सम्बन्ध में नम्प्र निवेदन करना चाहूंगा कि जो राष्ट्रीय भवन निर्माण संगठन है, उनका एक आंकलन है कि 1995 में 2 कर ड़ 47 लख लोग इस देश में बेघरबार हैं। (समय की घेटी) इस रफ्तार से सदी के अन्त तक यह संख्या 3 करोड़ 91 लाख होने जा रही है। दिल्ली में ही ग्राप देखें झुग्गी-झोंपड़ी में कितने लोग रहत है, स्लम मे कितने लोग रहते हें?

दिल्ली में प्रधान मंत्री के घर के पास, राष्ट्रपति भवन के पास ऐसे हजारों-हजार लोग ऐसे रहते हैं जिनके पास सिर ढ़कने के लिए कोई जगह नहीं है, कोई छत नहीं है।

इसी प्रकार से मैं निवेदन करना चाहंगा कि सरकारिया आयोग के खर्चे पर बतलाया गया है कि फरवरी, 1988 तक 150 लाख 61 हजार रुपया खर्च हुग्रा है। सरकारिया ग्रायोग की रिपोर्ट यहां पर प्रस्तुत की गई।...(ममय की घंटी)... I am concluding in three minutes.

THE VICE-CHAIRMAN (SHRI G. SWAMINATHAN): The Minister has to go to the Lok Sabha SHRI SATYA PRAKASH MALA-VIYA: It is not on account of my fault. It was on account of the fault of the person who was presiding there.

THE VICE-CHAIRMAN (SHRI G. SWAMINATHAN): Not my fault

SHRI SATYA PRAKASH MALA-VIYA: Not your fault

SHRI M. M. JACOB: The Minister has to go to the Lok Sabha l:ecause there is voting there. But let him, conclude his speech.

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SHRI SATYA PRAKASH MALA-VIYA: I am cono'uding in five minutes. तो मैं निवेदन कर रहा I कि सर-कारिया कमीशन के लिए बतलाया गया है कि उस पर फरवरी, 1988 तक 150 लाख 61 हजार रुग्या खर्च किया गया । सरकार ने जो यह खर्च किया, वह गरीब करदाता का पै खर्व किया, वह गरीब करदाता का पै खर्व किया गया है ।/ सरका-रिया कमीशन की रिपोर्ट यहां पर भी भ्राई, लेकिन मैं कहना चाहता हूं कि सरकार ने सरकारिया कमीशन की रिपोर्ट की इननी उपनेक्षा की है ।

मै इस बात को मानता हं कि सरकारिया कमीशन की रिपोर्ट एक संतुति है, लेकिन वह संतुति है, आ गई और आपने राज्यपालों को नियुक्त कर दिया है । जो-जो माप-दण्ड बताए जस्टिम सरकारिया ने, उन मापदण्डों के खिलाफ आपने राज्यपालो की नियुक्ति कर दी । तो फिर इम तरह से आयोग बिठाने से और उसकी उपेक्षा करने से कोई लाभ नहीं है । केवल इसका मतलव यह है कि आयोग ने जो कुछ संतुति दी है, उसकी आपने उपेक्षा की है । रक्षा के संबंध में इसमें चर्चा की गई है कि 12 हजार करोड़ से वृद्धि करके इस साल 13 हजार करोड़ रुपया रक्षा के संबंध में खर्च किया जाएगा, एक हजा: करोड की वृद्धि की जा रही है। इस देश की रक्षा होनी चाहिए ग्रौर हर कीमत पर इस देश की रक्षा होनी चाहिए, लेकिन जो रक्षा का यजट है, उसके सिलसिले में सरकार को नियंत्रण करना चाहिए ग्रौर उसमे जो रोज घोटाले होते हैं, उसकी ग्रोर भी सरकार को रोक लगानी चाहियं।

मैं इस सम्बन्ध में यहां मि रंगास्वासी है । इनका लेख है, उसका उद्धरण करके प्रपनी बात समाप्त करूंगा, क्योंकि समय खत्म हो रहा है ग्रौर फिर मंत्री जी को लोक सभा में भी जाना है । इन्होंने सिर्फ इस बात की ग्रोर ध्यान दिया है जो सरकारी खजाने में पैसा है, चाहे रक्षा मंत्रालय में हो, उस पर सर धर जा उचित नियंत्रण हाना चाहिए ग्रार जा पढिन्द्र एकाउन्टस मेटी की रिपर्ट है उस के पिल्मिले में भी सा-कॉर क ठेक से उस के प्रतृत्लन करने का कॉम करना चाहिए।

## इसमें इन्होंने कहा है कि,

It' is conceded that there can be no compromise in so far as the country's defence is concerned. It is also conceded that production of defence equipment should be stepped up and maintained. But what can one say about the scandals involving purchases of Bofors guns from Sweden and submarines from West Germany? This apart, one wonders whether some economy in expenditure cannot be effected without impairing defence effectiveness

In several of its reports the Public Accounts Committee of Lok Sabha has drawn attention to several instances of wasteful expenditure in defence. The Defence Ministry makes purchases of equipment outside the country although there is really no need for such purchases. It is stated that contracts are entered into with suppliers, but the advantages of contract provisions are not made use of.

It is also stated that the majority of firms registered as suppliers to defence with the Controllerate of Procurement are either agents or retailers. Drawing attention to this the Public Accounts Committee (1986-87) observed that by procuring directly from manufacturers, not only the middlemen's margines will be eliminated but the price will be more competitive and the delays in supply will also be curtailed."

तो मैं सिर्फ यही निवेदन करना चाहूंगा कि सरकार जिस पैसे की ट्रस्टी होती है उस पैसे का ठीक से उपयोग होना चाहिए, उस पैसे का दुरुपयोग नहीं होना चाहिए ।

इन शब्दों के साथ, इस बजट को दिशा-हीन, किसान विरोधी, ग्रौर जन विरोधी मानते हुये में इसका विरोध करता हूं। धन्यवाद ।

THE VICE-CHAIRMAN (SHRI G. SWAMINATHAN): The House stands adjourned till 11 O'clock tomorrow.

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The House then adjourned at twenty-two minutes past six of the d'ock till eleven of the clock  $o_n$  Thursday, the 24th March, 1988 Ξ.

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